

KARNATAKA LOKAYUKTA

No. COMPT/LOK/BCD-1668/2020/ARE-1

Multi-storeyed Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru, Dated: 24.01.2022.**"REPORT U/S 12(3) OF THE KARNTAKA LOKAYUKTA ACT 1984"****Sub:-** Proceedings against:**Respondent-1** Sri. Doddaiah, Chief Engineer, T.V.C.C Cell, BBMP Head Office, N.R Square, Bengaluru**Respondent-2** Sri. Sathish, Assistant Executive Engineer, T.V.C.C Cell, BBMP Head Office, N.R Square, Bengaluru**Respondent-7** Sri. Basavaraj, Executive Engineer, In-charge Assistant Executive Engineer, Rajarajeshwari Nagara Sub-Division, BBMP, Bengaluru**Respondent-8** Sri. Siddaramaiah, Assistant Engineer, Ward No. 129 and 160, Rajarajeshwari Nagara Sub-Division, BBMP, Bengaluru**Respondent-9** Sri. Umesh, Assistant Executive Engineer, I/c Assistant Engineer, Ward No. 73, Laggere Sub Division, BBMP, Bengaluru**Respondent-12** Sri. Chandranath, Assistant Executive Engineer, KRIDL, Ananda Rao Circle, Bengaluru**Respondent-13** Sri. Srinivas, Executive Engineer, KRIDL, Ananda Rao Circle, Bengaluru**Respondent-14** Smt. Venkatalakshmi, Assistant Executive Engineer, T.V.C.C Cell, BBMP, Bengaluru**Respondent-15** Sri. Shreetej, Assistant Executive Engineer, T.V.C.C Cell, BBMP, Bengaluru-reg.

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This complaint is filed by Sri. D.K Suresh who is the Member of Parliament representing Bengaluru Rural Parliamentary constituency (hereinafter referred to as **complainant in short**) against the 1st respondent Sri. Doddaiah who is working as Chief Engineer, TVCC Cell, Bruhath Bengaluru Mahanagara Palike (in short, "BBMP") Head



Office, Bengaluru, against the 2nd respondent Sri. Sathish who is working as Assistant Executive Engineer, TVCC Cell, BBMP Head Office, Bengaluru, against the 3rd respondent Sri. Vijayakumar who is working as Chief Engineer, Rajarajeshwari Nagara Zonal Office, BBMP, Bengaluru, against the 4th respondent Smt. Shilpa who is working as Assistant Engineer and Technical Assistant, Office of the Chief Engineer, BBMP, Rajarajeshwari Nagara Zonal Office, Bengaluru, against the 5th respondent Sri. Mohan who is working as Executive Engineer, Rajarajeshwari Nagara Project, BBMP, Bengaluru, against the 6th respondent Smt. Bharathi who is working as Assistant Executive Engineer and Technical Assistant attached to the office of the Executive Engineer, Rajarajeshwari Nagara Project, BBMP, Bengaluru, against the 7th respondent by name Sri. Basavaraj who is working as Executive Engineer and in-charge Assistant Executive Engineer, Rajarajeshwari Nagara Division and Rajarajeshwari Nagara Sub-Division, Bengaluru, against 8th respondent Sri. Siddaramaiah who is working as Assistant Engineer Ward numbers 129 and 160, Rajarajeshwari Nagara Sub-Division, BBMP, Bengaluru, against the 9th respondent Sri. Umesh who is working as Assistant Executive Engineer and in-charge Assistant Engineer, Ward number 73, Laggere Sub-Division, BBMP, Bengaluru, against the 10th respondent Smt. Anitha who is working as Superintendent and Cashier, Rajarajeshwari Nagara Division, BBMP, Bengaluru and against the 11th respondent Sri. Guli Gowda who is working as Deputy Manager, Rajarajeshwari Nagara Division, BBMP, Bengaluru.

2. The allegations in the complaint is that, the public of Rajarajeshwari Nagara Assembly constituency which comes under the jurisdiction of Bengaluru Rural Loka Sabha constituency have given the complaints to the complainant who is the Member of Lokasabha of Bengaluru Rural Lokasabha constituency to the effect that funds have



been allotted from the State Government and the Central Government for various developmental works for the year 2019-20 and in November/ December-2019 the work orders have been obtained and without executing the work in January-2020 the bills have been submitted and through KRIDL the amount has been paid to the contractors. Even though the complainant wrote letters to the Joint Commissioner and to the Chief Engineer of BBMP not to pass the bills as there is substandard work or no work at all but even then the payments have been made. In the complaint respondents 1 to 11 are mentioned as the persons responsible for the above said lapses. In the complaint it is also alleged that there is lot of difference between the estimates and the works done and there is misappropriation of the Government funds to the tune of Rs. 250 Crores. Along with the complaint the complainant has enclosed the list signed by Sri. A. Rangaswamy and Sri. H.C Shivakumar in which the details of the civil works and the volume of misappropriation is mentioned as follows:

2.01. Estimated cost for improvement of roads at 9th main road, 10th main road and Nanjappa Garden surrounding cross roads in Ward Number 73, BBMP, Kottigepalya was at Rs. 1,95,99,826/-. The said work was entrusted to KRIDL which has carried out substandard work to the extent of 30% and submitted bill for Rs. 1,70,53,540/-.

2.02. Estimated cost for improvement of roads at 13th main road and surrounding cross roads in Vinayaka Layout, Ward Number 73, Kottigepalya was at Rs. 1,95,99,402/-. The said work was entrusted to KRIDL which has carried out substandard work to the extent of 30% and submitted bill for Rs. 1,71,55,596/-.

2.03. Estimated cost for improvement of roads at roads at 2nd main road, 2A, 2B, 2C, 2D, 2E, 2F, 2G cross roads and surrounding areas in Ward Number 73, BBMP, Kottigepalya was at Rs.



1,95,99,420/-. The said work was entrusted to KRIDL which, without executing the above work drawn Rs. 1,71,99,035/- by placing fake bill.

2.04. Estimated cost for improvement of roads at roads at Nagarabhavi 5th Block and BDA complex surrounding cross roads in Ward Number 73, BBMP, Kottigepalya was at Rs. 1,95,99,049/-. The said work was entrusted to KRIDL which without executing the above work submitted the bill for Rs. 1,71,47,495/- towards the work earlier executed in BDA.

2.05. Estimated cost for improvement of roads at Marilinganapalya extention, Nagarabhavi, 5th Block and other surrounding cross roads in Ward Number 73, BBMP, Kottigepalya was at Rs. 1,95,99,619/-. The said work was entrusted to KRIDL which has carried out substandard work to the extent of 25% and submitted bill for Rs. 1,71,12,776/-.

2.06. Estimated cost for improvement and maintenance of drains in Gattigere extention, Basaveshwara Badavane and surrounding areas in Rajarajeshwari Nagara Ward Number 160 was at Rs. 1,95,99,300/-. The said work was entrusted to KRIDL which without executing the said work submitted bill for Rs. 1,74,00,536/-.

2.07. Estimated cost for improvement and maintenance of drains at 2nd main road and 60 feet road in Dwaraka Layout, BEML Layout and surrounding area in Rajarajeshwari Nagara Ward Number 160 at Rs. 1,95,99,884/-. The said work was entrusted to KRIDL which, without applying cement over the drain has provided in the estimate put up hollow bricks raising force over the drain and submitted bill for Rs. 1,74,00,536/-.

2.08. Estimated cost for improvement and maintenance of drains in Ideal Homes Township in Rajarajeshwari Nagara Ward Number 160



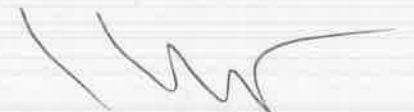
was at Rs. 1,95,96,002/-. The said work was entrusted to KRIDL which, without applying concrete over the drain put up hollow bricks raising course over the said drain and submitted bill for Rs. 1,71,66,466/-.

2.09. Estimated cost for improvement and maintenance of drains in Ideal Homes Township and Kenchenahalli surroundings in Rajarajeshwari Nagara Ward Number 160 was at Rs. 1,95,98,045/-. The said work was entrusted to KRIDL which without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course and submitted bill for Rs. 1,74,18,140/-.

2.10. Estimated cost for improvement and maintenance of drains at 7th main road and 9th main road in Daraka Layout, BEML Layout and surrounding areas in Rajarajeshwari Nagara Ward Number 160 was at Rs. 1,95,99,172/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course to the extent of 25% and submitted bill for Rs. 1,74,62,137/-.

2.11. Estimated cost for improvement of roads in 10th main, 11th main and Mavina thoupu surrounding roads at BEML 5th Stage in Rajarajeshwari Nagara Ward Number 160 was at Rs. 1,95,99,948/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain put up hollow bricks raising course and without applying pointing on the covering slab executed the work to the extent of 25% and submitted bill for Rs. 1,61,97,683/-.

2.12. Estimated cost for improvement of roads at New Horizontal School road and surrounding areas at BEML 5th stage in Rajarajeshwari Nagara Ward Number 160 was at Rs. 1,95,99,370/-. The said work was entrusted to KRIDL which, without applying cement concrete over



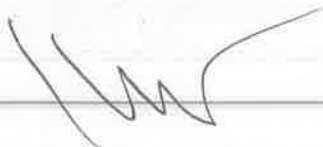
the drain put up raising course and without pointing the stone covering slab executed the said work and submitted bill for Rs. 1,33,44,791/-.

2.13. Estimated cost for improvement of roads in Kempegowda Jowdi road and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,526/-. The said work was entrusted to KRIDL which, without executing the said work submitted for Rs. 1,64,94,580/-.

2.14. Estimated cost for improvement and maintenance of drains at 5th main road, 6th main road and surrounding areas of BEML 5th stage in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,079/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and without applying pointing on the stone covering slab executed work to the extent of 25% and submitted bill for Rs. 1,71,79,475/-.

2.15. Estimated cost for improvement and maintenance of drains in Krishnappa Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,246/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and without applying pointing over the stone covering slab executed the said work to the extent of 25% and submitted bill for Rs. 1,73,89,050/-.

2.16. Estimated cost for improvements and maintenance of drains and footpath in Dr. R. Arunachalam road in BEML layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,325/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and without



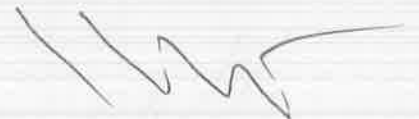
applying pointing over the stone covering slab executed the said work to the extent of 25% and submitted bill for Rs. 1,74,16,840/-.

2.17. Estimated cost for improvement and maintenance of drains in 1st cross and 2nd cross in Dwaraka Layout, BEML Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,179/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain executed the said work to the extent of 25% and submitted bill for Rs. 1,71,87,681/-.

2.18. Estimated cost for improvement and maintenance of drains in Gattigere Badavan and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,534/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided under the estimate put up hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,74,16,718/-.

2.19. Estimated cost for improvement and maintenance of drains in BEML extention, Sreenivasa Blocka and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,659/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided under the estimate put up hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,74,04,360/-.

2.20. Estimated cost for improvement and maintenance of roads in 9th cross road and surrounding areas at BEML 5th stage in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,110/-. The said work was entrusted to KRIDL which, carried out the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,74,01,816/-.



2.21. Estimated cost for improvement and maintenance of drains in 9th cross road and surrounding areas in BEML 5th stage in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,742/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain put up hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,45,96,411/-.

2.22. Estimated cost for improvement and maintenance of drains in 1st main road, 8th main road and surrounding areas at BEML 5th stage in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,181/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain put up hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,73,64,966/-.

2.23. Estimated cost for improvement and maintenance of drains in Pramod Layout, Raghavanswamy Temple and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,96,658/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided under the estimate put up hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,73,59,639/-.

2.24. Estimated cost for improvement and maintenance of drains near Raghavendra Swamy Temple and surrounding areas at BEML 5th stage in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,840/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided under the estimate put up hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,74,01,435/-.



2.25. Estimated cost for improvement and maintenance of 1st main road, RNS College by the side of Sai Lotus Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,97,316/-. The said work was entrusted to KRIDL which, without executing the work as specified in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,73,80,026/-.

2.26. Estimated cost for improvement and maintenance of BEML 2nd and 3rd cross road and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,97,773/-. The said work was entrusted to KRIDL which, without executing the work as specified in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,73,45,473/-.

2.27. Estimated cost for improvement and maintenance of K.K Mahesh P.U College road , Tiruchi Mahaswamy 80 feet main road and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,95,610/-. The said work was entrusted to KRIDL which, without executing the work as specified in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,74,40,482/-.

2.28. Estimated cost for improvement and maintenance of 1st main road, 4th main road in Kalegowda Layout and Kampada Badavane and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,157/-. The said work was entrusted to KRIDL which, without executing the work as specified in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,74,05,822/-.

2.29. Estimated cost for improvement and maintenance of Shaneshwara Swamy Temple road, Subhash Chandra Nagara, BEML



Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,95,738/-. The said work was entrusted to KRIDL which, without executing the work as specified in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,67,77,155/-.

2.30. Estimated cost for improvement and maintenance of drains in Giridhama Layout, Krishnappa Layout, Hanumanthappa Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,95,342/-. The said work was entrusted to KRIDL which, without executing the work as specified in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,74,37,077/-.

2.31. Estimated cost for improvement and maintenance of drains in Panchasheela Nagara, Basaveshwara Badavane and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,623/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,32,269/-.

2.32. Estimated cost for improvement and maintenance of drains at 7th and 9th main road in Dwaraka Layout, BEML Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,172/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,73,46,836/-.

2.33. Estimated cost for improvement and maintenance of roads in Dwaraka East Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,057/-. The said work was entrusted to KRIDL which, without executing the quality work executed the work to an extent of 30% and submitted bill for Rs. 1,63,83,415/-.



2.34. Estimated cost for improvement and maintenance of roads of Dr. Arunachalam Road in Dwaraka Layout, BEML 4th stage and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,641/-. The said work was entrusted to KRIDL which, without executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,47,17,273/-.

2.35. Estimated cost for improvement and maintenance of roads in Jawaharlal main road in Dwaraka Layout, BEML 4th stage and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,97,987/-. The said work was entrusted to KRIDL which, without executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,73,11,721/-.

2.36. Estimated cost for improvement and maintenance of roads Giridhama Layout, Panchasheela Nagara and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,562/-. The said work was entrusted to KRIDL which, without executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,72,57,315/-.

2.37. Estimated cost for improvement and maintenance of roads in Sudharshana Badavane, Chandrashekara Block, Gattigere extension, Gattigere Badavane and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,959/-. The said work was entrusted to KRIDL which, without executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,12,04,261/-.

2.38. Estimated cost for improvement and maintenance of roads in Basaveshwara Badavane, Gattigere Extension and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,99,157/-. The said work was entrusted to KRIDL which, without



executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,72,51,502/-.

2.39. Estimated cost for improvement and maintenance of roads in 4th main road, 5th main road, 6th main road at BEML Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,306/-. The said work was entrusted to KRIDL which, without executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,71,50,197/-.

2.40. Estimated cost for improvement and maintenance of drains in 10th main road, 11th main road and Mavinathopu surrounding areas at BEML 5th stage in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,98,107/-. The said work was entrusted to KRIDL which, had not fully executed the said work and submitted bill for Rs. 1,73,76,505/-.

2.41. Estimated cost for improvement and maintenance of drains at Pramod layout, Reddy Layout and surrounding areas in Rajarajeshwari Nagara in Ward Number 160 was at Rs. 1,95,97,521/-. The said work was entrusted to KRIDL which, had not fully executed the said work and submitted bill for Rs. 1,73,58,110/-.

2.42. Estimated cost for removal and debris and overburden of earth in D. Devaraja Urs Truck Terminal Limited of Ward number 42 in Rajarajeshwari Nagara was at Rs. 1,95,96,185/-. The said work was entrusted to KRIDL which, without executing quality work executed the work to an extent of 30% and submitted bill for Rs. 1,74,96,593/-.

2.43. Estimated cost for drilling of borewells and providing water supply through pipeline in ward number 17, 38 and 42 within the limits of Rajarajeshwari Nagara Assembly Constituency was at Rs. 1,43,24,517/-. The said work was entrusted to KRIDL which, without




executing quality work executed the work to an extent of 30% and submitted bill for Rs. 23,434/-.

2.44. Estimated cost for comprehensive development of roads and drains in Kempegowda Layout and surrounding areas in Ward Number 69, Laggere was at Rs. 1,95,95,928/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up raised hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,75,64,922/-.

2.45. Estimated cost for improvement and maintenance of drain and footpath from Laggere Bus Stand to Rajiv Gandhi Circle was at Rs. 1,95,96,441/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up raised hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,21,10,854/-.

2.46. Estimated cost for comprehensive development of roads and drains in Vidhansoudha Layout and surrounding areas in Ward Number 69, Laggere was at Rs. 1,95,98,967/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up raised hollow bricks raising course over the drain to an extent of 25% and submitted bill for Rs. 1,31,17,172/-.

2.47. Estimated cost comprehensive development of roads and drains from Aladamara circle to Rajiv Gandhi Circle in Ward Number 69 Laggere was at Rs. 1,95,98,598/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up raised hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,75,69,957/-.



2.48. Estimated cost comprehensive development of roads and drains in Muneshwara Layout and surrounding areas in Ward Number 69, Laggere was at Rs. 1,95,96,359/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up raised hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,28,40,337/-.

2.49. Estimated cost for improvement and maintenance of drains at Chandrashekara Badavane, 2nd main, 1st main and surrounding areas in Jnanabharathi, Ward Number 129 Rs. 1,95,27,846/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up raised hollow bricks raising course over the drain and carried out the work to an extent of 25% and submitted bill for Rs. 1,74,87,436/-.

2.50. Estimated cost for improvement of roads in NGEF Layout 2nd main, 3rd main and other surrounding cross roads in Jnanabharathi Ward Number 129 Rs. 1,95,96,812/-. The said work was entrusted to KRIDL which, has not executed the said work and submitted bill for Rs. 1,69,53,080/-.

2.51. Estimated cost for improvement of roads in Mallathahalli and other surrounding cross roads in Jnanabharathi Ward Number 129 Rs. 1,95,98,254/-. The said work was entrusted to KRIDL which, without executing the work as per the estimate executed work to the extent of 20% and submitted bill for Rs. 1,08,85,845/-.

2.52. Estimated cost for improvement and maintenance of drains at RHCS Layout, 2nd stage, A Block and other surrounding areas in Jnanabharathi, Ward Number 129 Rs. 1,95,99,242/-. The said work was entrusted to KRIDL which, without executing the work as per the



estimate executed work to the extent of 20% and submitted bill for Rs. 17,49,007/-.

2.53. Estimated cost for improvement and maintenance of drains in 1st main, 2nd main, Aladamara main road, Jubilee Internation school and cross roads in Annapurneshwari Nagara and other surrounding areas in Jnanabharathi, Ward Number 129 was at Rs. 1,95,96,395/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,74,14,333/-.

2.54. Estimated cost for improvement and maintenance of drains in Muneshwara Nagara 8th cross, 12th cross and other surrounding areas in Jnanabharathi, Ward Number 129 was at Rs. 1,95,98,145/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,74,51,037/-.

2.55. Estimated cost for improvement and maintenance of drains at 9th cross and 9th D road in Jnanajyothi Nagara and other surrounding areas in Jnanabharathi, Ward Number 129 was at Rs. 1,95,95,595/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,74,09,584/-.

2.56. Estimated cost for improvement and maintenance of drains at Jnanajyothi Nagar 7th main and other surrounding areas in Jnanabharathi, Ward Number 129 was at Rs. 1,95,95,418/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising



course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,74,72,497/-.

2.57. Estimated cost for improvement and maintenance of drains at Health Layout, 3rd main, RHCS Layout 1st main and other surrounding areas in Jnanabharathi, Ward Number 129 was at Rs. 1,95,98,915/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,91,69,018/-.

2.58. Estimated cost for improvement and maintenance of drains in 4th main, 3rd main and cross road in Annapurneshwari Layout and RHCS Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,232/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,72,915/-.

2.59. Estimated cost for improvement and maintenance of drains at Jnanajyothi Nagara 7th main and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,74,06,369/-.

2.60. Estimated cost for improvement and maintenance of drains at 34th main road, 35th main road, 36th main road and cross road in RHCS Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,228/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,74,69,147/-.



2.61. Estimated cost for improvement and maintenance of drains at Jnanajyothi Nagara 10th cross and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,99,240/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain and executed work to the extent of 25% and submitted bill for Rs. 1,73,94,148/-.

2.62. Estimated cost for improvement and maintenance of drains at 2nd main road, 35th main road and cross road in Iranapalya, RHCS Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,159/-. The said work was entrusted to KRIDL which, without executing the said work prepared fake bill and submitted bill for Rs. 1,72,26,942/-.

2.63. Estimated cost for improvement and maintenance of drains at Government Press Layout and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,978,790/-. The said work was entrusted to KRIDL which, without executing the said work prepared fake bill and submitted bill for Rs. 1,59,49,405/-.

2.64. Estimated cost for improvement and maintenance of drains at 5th main 1st stage and cross road in Annapurneshwari Layout and RHCS Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,199/-. The said work was entrusted to KRIDL which, without executing the said work prepared fake bill and submitted bill for Rs. 1,74,16,050/-.

2.65. Estimated cost for improvement and maintenance of drains at 5th main, 6th main, 7th main and cross road in HCS Layout and surrounding area in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,860/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put



up hollow bricks raising course executed the work to an extent of 25% and and submitted bill for Rs. 1,74,23,728/-.

2.66. Estimated cost for improvement and maintenance of drains at Health Layout 4th main and surrounding area in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,902/-. The said work was entrusted to KRIDL which, without executing the above work prepared fake bill and submitted bill for Rs. 1,68,32,913/-.

2.67. Estimated cost for improvement and maintenance of drains at 1st main, 3rd main, 6th main, 4th main and cross road in RHCS Layout and Srigandhada Kavalu and surrounding area in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,214/-. The said work was entrusted to KRIDL which, without executing the above work prepared fake bill and submitted bill for Rs. 1,74,97,442/-.

2.68. Estimated cost for improvement and maintenance of drains at 28th main road, 29th main road, 5th main road and cross road in Poornachandra Layout and surrounding area in Jnanabharathi Ward Number 129 was at Rs. 1,95,99,309/-. The said work was entrusted to KRIDL which, without executing the above work prepared fake bill and submitted bill for Rs. 1,71,82,637/-.

2.69. Estimated cost for improvement and maintenance of roads in Muneshwaranagara, Ullala Main road and other surrounding cross roads in Jnanabharathi Ward Number 129 was at Rs. 1,95,95,034/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 20% and prepared fake bill and submitted bill for Rs. 1,02,82,339/-.

2.70. Estimated cost for improvement and maintenance of roads in Sir. M. Vishweshwaraiah Layout and other surrounding cross roads in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,121/-. The said



work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,10,99,151/-.

2.71. Estimated cost for improvement and maintenance of drains at 2nd main, Mallathahalli and Sunkadakatte cross roads and surrounding cross roads in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,044/-. The said work was entrusted to KRIDL which, without executing the work and prepared fake bill and submitted bill for Rs. 1,67,50,414/-.

2.72. Estimated cost for improvement and maintenance of drains at 11th cross, 12th cross and surrounding cross roads in Papareddy Palya, Jnanabharathi Ward Number 129 was at Rs. 1,95,95,842/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and prepared fake bill and submitted bill for Rs. 1,74,38,489/-.

2.73. Estimated cost for improvement and maintenance of 1st main road, Paryaya Acadamey, BEML Layout and ther surrounding cross roads in Rajarajeshwari nagar Ward Number 160 was at Rs. 1,95,99,723/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and prepared fake bill and submitted bill for Rs. 1,70,49,531/-.

2.74. Estimated cost for improvement and maintenance of drains and footpath in Dr. R. Arunachalam Road in BEML Layout and the surrounding area in Rajarajeshwari Nagar Ward Number 160 was at Rs. 1,95,98,325/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,16,840/-.



2.75. Estimated cost for improvement and maintenance of drains and footpath in Dr. R. Arunachalam road in BEML Layout and the surrounding area in Rajarajeshwari nagar Ward Number 160 was at Rs. 1,95,98,325/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,16,840/-.

2.76. Estimated cost for improvement and maintenance of drains in BEML extention Srinivasa Block and the surrounding area in Rajarajeshwari nagar Ward Number 160 was at Rs. 1,95,98,659/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,04,360/-.

2.77. Estimated cost for improvement and maintenance of drains in 6th main, 1st main and 8th main road in BEML Layout and the surrounding area in Rajarajeshwari nagar Ward Number 160 was at Rs. 1,95,98,829/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,73,49,836/-.

2.78. Estimated cost for improvement and maintenance of Aiyappa Garden 1st main road in Kampada Badavane and the surrounding area in Rajarajeshwari nagar Ward Number 160 was at Rs. 1,95,97,333/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,73,00,844/-.

2.79. Estimated cost for improvement and maintenance of Shaneshwara Swamy Temple road, Subash Chandra Nagara, BEML Layout and the surrounding area in Rajarajeshwari nagar Ward Number 160 was at Rs. 1,95,95,738/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,67,77,155/-.




2.80. Estimated cost for improvement and maintenance of drains at Muneshwara Nagara 1st cross and Ullal Main road and the surrounding area in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,326/-. The said work was entrusted to KRIDL which, without applying cement concrete over the drain as provided in the estimate put up hollow bricks raising course over the drain to an extent of 25% and submitted bill for Rs. 1,90,47,302/-.

2.81. Estimated cost for improvement and maintenance of drains at 4th cross and 7th main in Adarsha Layout and the surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,94,232/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,18,549/-.

2.82. Estimated cost for improvement and maintenance of drains at 2nd cross and 9th cross road in NGEF Layout and the surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,010/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,17,156/-.

2.83. Estimated cost for improvement and maintenance of drains at 2nd main, 3rd main and cross roads in NGEF Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,63,67,281/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill.

2.84. Estimated cost for improvement and maintenance of drains at 10th main, 7th main, 8th main and cross roads in NGEF Layout and the surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,95,991/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,63,91,333/-.



2.85. Estimated cost for improvement and maintenance of drains at 5th main and 6th cross in Bhavani Nagara and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and prepared fake bill and submitted bill for Rs. 1,73,92,030/-.

2.86. Estimated cost for improvement and maintenance of drains at 10th cross and 6th main road and cross roads in Gurukrupa Badavane and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,99,648/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25%.

2.87. Estimated cost for improvement and maintenance of drains at 12th main road, 11th main road, 1st main road and cross road in Honnappa Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,95,618/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,74,70,409/-.

2.88. Estimated cost for improvement and maintenance of drains at 30th main road, 21st main road, 32nd main road and cross road in RHCS Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,099/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and and submitted bill for Rs. 1,74,14,410/-.

2.89. Estimated cost for improvement and maintenance of drains at Jnanajyothi Nagara, 10th cross, 15th cross and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,94,175/-.



The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,74,41,696/-.

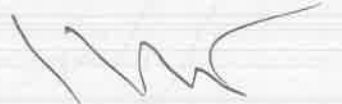
2.90. Estimated cost for improvement and maintenance of drains at Jnanajyothi nagara 9th main and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,75,67,004/-.

2.91. Estimated cost for improvement and maintenance of drains at Government Press Layout and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154 /-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,72,61,625/-.

2.92. Estimated cost for improvement and maintenance of drains at Gavipuram Badavane and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,94,594/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,71,28,670/-.

2.93. Estimated cost for improvement and maintenance of drains at Jnanajyothi nagara 9th main and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,74,20,106/-

2.94. Estimated cost for improvement and maintenance of drains at Jnanajyothi nagara 14th cross and 15th cross and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,68,24,393/-.



2.95. Estimated cost for improvement and maintenance of drains at 10th main and 10th cross in Jnanajyothi Nagara and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,95,066/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,75,65,342/-.

2.96. Estimated cost for improvement and maintenance of drains at 5th main and 6th cross at Bhavani Nagara and other surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,678/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,75,65,399/-.

2.97. Estimated cost for improvement and maintenance of drains at Papareddy Palya main road and other surrounding cross road in Jnanabharathi Ward Number 129 was at Rs. 1,95,99,364/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,73,89,959/-.

2.98. Estimated cost for improvement and maintenance of drains at 3rd main, 4th main and cross roads in NGEF Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,97,579/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,65,14,246/-.

2.99. Estimated cost for improvement and maintenance of drains at 6th main road, 6th cross road in ITI Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,95,367/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,14,64,326/-.

2.100. Estimated cost for improvement and maintenance of drains at 1st main and 2nd main road in Sir. M. Vishweshwaraiah Layout, 9th



Block and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,816/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,74,69,846/-.

2.101. Estimated cost for improvement and maintenance of drains at 2nd main, 11th cross and cross roads in NGEF Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,435/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,69,13,855/-.

2.102. Estimated cost for improvement and maintenance of drains at 9th cross, 1st main road and cross roads in Mallathahalli Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,94,070/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,74,34,338/-.

2.103. Estimated cost for improvement and maintenance of drains at 11th main and 9th main in Bhavani Nagara and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,234/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,74,27,723/-.

2.104. Estimated cost for improvement and maintenance of drains at Muneshwara Nagara 8th cross and 12th cross and also surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,709/-. The said work was entrusted to KRIDL which, without executing the work has prepared fake bill and submitted bill for Rs. 1,70,20,785/-.

2.105. Estimated cost for improvement and maintenance of drains at Muneshwara Nagara 1st cross Ullal Main road and also surrounding

areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,154/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,70,55,606/-.

2.106. Estimated cost for improvement and maintenance of drains at 10th cross and 1st cross of K.K Layout and surrounding cross road in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,863/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,74,82,160/-.

2.107. Estimated cost for improvement and maintenance of drains of 16th main, 15th main and cross road in Deepa Complex and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,96,948/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,74,68,325/-.

2.108. Estimated cost for improvement and maintenance of drains 4th main, 5th main, 6th main and cross road in ITI Layout and surrounding areas in Jnanabharathi Ward Number 129 was at Rs. 1,95,98,496/-. The said work was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,74,68,067/-.

2.109. Estimated cost for improvement and maintenance of road at 13th main and surrounding cross roads in Vinayaka Layout in Ward Number 73, Kottigepalya was at Rs. 1,95,99,402/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,71,55,596/-.



2.110. Estimated cost for improvement and maintenance of drains in Sriganthada Kaval Industrial Estate and surrounding areas in Ward Number 73, Kottigepalya was at Rs. 1,95,95,272/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,69,09,754/-.

2.111. Estimated cost for improvement and maintenance of drains in BDA Layout, Mahathma Gandhi Park, Bramhagiri Apartment and surrounding areas in Ward Number 73, Kottigepalya was at Rs. 1,95,98,375/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,68,93,644/-.

2.112. Estimated cost for improvement and maintenance drains in Gangamma Garden, Krishnananda Nagara, Malagala and surrounding areas in Ward Number 73, Kottigepalya was at Rs. 1,95,98,604/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,69,11,336/-.

2.113. Estimated cost for improvement and maintenance of drains in Marilingappa Extention, Nagarabhavi 7th block and surrounding areas in Ward Number 73, Kottigepalya was at Rs. 1,95,99,827/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,60,10,097/-.

2.114. Estimated cost for improvement and maintenance of drains in Vinayaka Layout, BDA Layout, Bandemaramma Park and surrounding areas in Kottigepalya Ward Number 73, was at Rs. 1,95,99,560/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,73,89,017/-.

2.115. Estimated cost for improvement and maintenance of drains in Vinayaka Layout, Nanjappa Garden and surrounding areas in Kottigepalya Ward Number 73 was at Rs. 1,95,98,628/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,60,06,867/-.

2.116. Estimated cost for improvement of roads at 10th main road, 9th main road and Nanjappa Garden surrounding cross roads in Kottigepalya Ward Number 73 was at Rs. 1,95,99,826/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,70,53,540/-.

2.117. Estimated cost for improvement of roads at 2nd main road, 2A, 2B, 2C, 2D, 2E, 2F, 2G cross roads and surrounding area roads in Kottigepalya Ward Number 73 was at Rs. 1,95,99,420/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,71,99,035/-.

2.118. Estimated cost for improvement and maintenance of drains in Malagala Layout, Malagala Village, Ramakrishna Layout and surrounding area roads in Ward Number 73 Kottigepalya was at Rs. 1,95,99,792/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,70,38,559/-.

2.119. Estimated cost for improvement of roads in 3rd main road, Sofia High School road and H. Main road and surrounding area roads in Ward Number 73 Kottigepalya was at Rs. 1,95,99,524/-. The said work was entrusted to KRIDL which, without fully executing the work and without applying line on the Tar Road prepared fake bill and submitted bill for Rs. 1,72,70,651/-.



2.120. Estimated cost for improvement of roads at Nagarabhavi 5th Block and BDA complex surrounding cross roads in Kottigepalya Ward Number 73 was at Rs. 1,95,99,049/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,71,47,494/-.


2.121. Estimated cost for improvement of roads at Marilingappa extention, Nagarabhavi 5th block and surrounding cross roads in Kottigepalya Ward Number 73 was at Rs. 1,95,99,691/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,74,12,776/-.

2.122. Estimated cost for improvement and maintenance of drains in Nagarabhavi 2nd Block, Nagarabhavi 3rd block and surrounding areas in Kottigepalya Ward Number 73 was at Rs. 1,95,98,737/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill.

2.123. Estimated cost for improvement and maintenance of drains in Prema Nagara, Pramod Nagara and surrounding areas in Kottigepalya Ward Number 73 was at Rs. 1,95,98,873/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,68,68,141/-.

2.124. Estimated cost for improvement and maintenance of drains in Sollapuradamma Layout, Sreenivasa Nagara and surrounding areas in Kottigepalya Ward Number 73 was at Rs. 1,95,93,878/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,66,48,689/-.

2.125. Estimated cost for improvement and maintenance of drains in Rudreshwara Nagara, Ashwatha Nagara and surrounding areas in Ward Number 73 Kottigepalya was at Rs. 1,95,96,811/-. The said work



was entrusted to KRIDL which, without executing the work as provided in the estimate executed the work to an extent of 25% and submitted bill for Rs. 1,68,92,277/-.

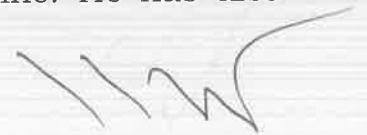
2.126. Estimated cost for improvement and maintenance of drains in Telephone Employees' Layout, Sollapuradamma Layout, Srigandhadha Kaval Industrial Estate and surrounding areas in Ward Number 73 Kottigepalya was at Rs. 1,95,93,173/-. The said work was entrusted to KRIDL which, without executing the work prepared fake bill and submitted bill for Rs. 1,73,48,095/-.

3. The comments of respondents 1 to 12 was called and in the meantime the file was entrusted to the Chief Engineer attached to Technical Audit Cell, Karnataka Lokayukta for investigation and report. The Managing Director attached to Karnataka Rural Infrastructure Development Limited was also directed to furnish documents which are in his custody to the investigation team and also to submit his report touching the allegations levelled in the complaint.

4. Respondent No. 1 Sri. Doddaiiah, Chief Engineer, T.V.C.C Cell, BBMP has contended that the bills have to be submitted for payment along with work completion certificate issued by the concerned Engineers, Quality control report, estimate, Administrative and technical approval and M.B books online to the concerned Accounts Superintendent and the Accounts Superintendent has to verify the file and should deduct the statutory deductions and submit the bill for payment online through the concerned Executive Engineers to T.V.C.C Cell and in that cell the file will be verified, the quality of the work done will be examined and through online the further steps will be taken. In case the bills are not in accordance with rules and the work is not done properly the same will be sent back. The concerned field



engineers of Rajarajeshwari Nagara division ward have certified that all the 126 works mentioned in the complaint have been completed and the Accounts Superintendent has verified the files and had put up the bills for payment and the files were sent to the Chief Accountant through the Chief Engineer of T.V.C.C and T.V.C.C has no power to release the amount. There is no irregularity by the 1st respondent or by T.V.C.C in respect of the 126 works mentioned in the complaint. It is further stated that the payments have been made in respect of the 126 works in question as per above said procedure and the 1st respondent has not committed any misconduct. The allegations made against the 1st respondent are all false. For each work separate estimate has been prepared and the sketch has also been prepared to the estimate and the approval has been obtained for all the 126 works (Administrative and Technical) and all the 126 works have been executed through M/s. KRIDL. The concerned Executive Engineer of Rajarajeshwari Nagara Division has entered into agreement with the contractors and the copies of the same are produced. In respect of all the 126 works the field engineers have given the photos of the works for having completed the works and quality control reports have also been obtained. The concerned engineers have also noted the measurements of the work done in the M.B books. The concerned engineers have also reported that out of 126 works the works at sl. nos. 42, 90, 95, 96 are completed and remaining 122 works are in progress. The 1st respondent is not concerned with the allegation that in respect of the 126 works stated above the payment has been made without executing the works. The concerned Executive Engineer has to submit the documents online and only in respect of 10% of the works to T.V.C.C office and in respect of the remaining works the file has to be sent to the Chief Accountant online and T.V.C.C will examine only the 10% of the works submitted to their office online. He has also



stated that he is not concerned with the allegations made in respect of 126 works enclosed to the complaint.

5. The 2nd respondent Sri. Sathish, Assistant Executive Engineer, T.V.C.C Cell, BBMP has filed his comments which is similar to the comments filed by the 1st respondent stated above.

6. The 3rd respondent Sri. Vijayakumar, Chief Engineer, Rajarajeshwari Nagara Zonal Office, BBMP has contended that the execution of the works, examination of quality is the duty of the concerned Assistant Engineer and Assistant Executive Engineer of the concerned divisions and the Executive Engineer has to examine the bills submitted by the Assistant Executive Engineer and recommend for payment. The allegations made in the complaint comes within the purview of Assistant Engineer, Assistant Executive Engineer and Executive Engineer of the concerned sub division and the same does not come within the jurisdiction of Chief Engineer. The Chief Engineer gives only the technical sanction to the works and the works have to be executed as per the estimates and it is the duty of the concerned Assistant Engineer, Assistant Executive Engineer and the Executive Engineer to see that the works are done as per the estimates.

7. The Respondent number 4 Smt. Shilpa, Assistant Engineer, Office of Chief Engineer, BBMP in her comments has contended that execution of the works, examining the quality of the works is the duty of the concerned Assistant Engineer and Assistant Executive Engineer of the concerned ward. The works have to be examined by the Assistant Engineer and he has to write the measurements of the works and it has to be verified by the Assistant Executive Engineer and afterwards it is the duty of the concerned Executive Engineer to certify the same. None of the above said responsibility was with the 4th



respondent as she is working as Assistant Engineer (T.A) in the office of the Chief Engineer, Rajarajeshwari Nagara zone.

8. The 5th respondent Sri. Mohan, Executive Engineer, Rajarajeshwari Nagara Project Division, BBMP has contended that none of the works mentioned in the complaint have been undertaken through 5th respondent and he has not executed or supervised any of the works.

9. Respondent number 6 Smt. Bharathi, Assistant Executive Engineer and T.A, Executive Engineer office, Rajarajeshwari Nagara Project Division has filed her comments contending that she has not done any of the works mentioned in the complaint and she is not at all concerned with the allegations made in the complaint.

10. Respondent number 7 Sri. Basavaraj, Executive Engineer, In-charge Assistant Executive Engineer, Rajarajeshwari Nagara Division has contended that, from BBMP the works in question were entrusted to KRIDL which is a company. Earlier it was called as Karnataka Land Army Corporation. The works entrusted to KRIDL have to be executed as per the rules and circulars issued by the Government of Karnataka from time to time. The Engineers of KRIDL have supervised the works and after completion of the works the bills have been submitted and after examining the bills recommendation has been made to clear the bills and except for KRIDL no amount is paid to the contractors in respect of the works in question. The 7th respondent has not executed the works in question. The quality of the works has been certified by the M/s Civil Square consultants (3rd party). There is Quality Control Engineer in KRIDL also. The KRIDL has executed the works as per the estimates and the 7th respondent has not committed any misconduct.

11. Respondent number 8 Sri. Siddaramaiah, Assistant Engineer, Rajarajeshwari Nagara sub-division, BBMP has filed his comments which is similar to the comments of respondent 7 stated above. It is



further contended that the KRIDL has completed the works as per the agreement by the Engineers of KRIDL. After completion of the work the bills have been submitted and after examining the bills and the works the recommendation has been made to pay the amount to KRIDL.

12. Respondent number 9 Sri. Umesh, Assistant Executive Engineer, In-charge Assistant Engineer ward number 73 has filed his comments which is similar to the comments of Respondent number 7.

13. Respondent number 10 Smt. Anitha, Superintendent and Cashier, Rajarajeshwari Nagara, BBMP has filed her comments contending that her name is Anitha Gowda.T and she is working as First Division Account Assistant. As the post of Accounts Superintendent was vacant she was directed to be in-charge Accounts Superintendent and accordingly she took charge as in-charge Accounts Superintendent on 01.02.2020. Her duty is only to examine the bills, deduct the statutory deductions from the bill amount and credit the remaining amount concerned section through online and after the payment is made to the contractor to mention the same in the Accounts book. She is not concerned regarding whether the works have been done as per the specifications nor she is concerned with the measurement of the works etc., The above said duty is on the concerned Assistant Engineer and the Assistant Executive Engineer. When she was working as in-charge Accounts Superintendent she has received the bills certified by the Assistant Engineer, Assistant Executive Engineer and the Executive Engineer along with the photos of work done and the quality control reports and as per PWD accounts code after deducting the statutory deductions the recommendation will be made for payment of the amount and she has not committed misconduct.

14. Respondent number 11 Sri. Gooligowda Deputy Manager, Rajarajeshwari Nagara, BBMP has contended that he is working as



Assistant Engineer/Draft man in the office of Executive Engineer, Rajarajeshwari Nagara Division the execution of the work, examination of the quality is the duty of the concerned Assistant Engineer and Assistant Executive Engineer. The measurement will be written by the Assistant Engineer of the ward and the same has to be certified by the Assistant Executive Engineer of the sub-division and the bills certified by the Assistant Engineer and Assistant Executive Engineer will be submitted to the Accounts section. The allegations made in the complaint pertains to non-execution of the work as per the specification which is the duty of the Assistant Engineer and the Assistant Executive Engineer and the 11th respondent nothing to do with the same.

15. Superintending Engineer, KRIDL, BBMP Range, Bengaluru has given the report dated 11.10.2020 as follows:

In the list of 126 works mentioned in the complaint 11 works are repeated, one work is not entrusted to KRIDL and in respect of another work the job code is not correctly mentioned and in respect of the remaining 113 works agreements have been executed between BBMP and KRIDL and after obtaining the agreement and the work order the 113 works have been executed and the details of the same is as follows:

1	ಲೋಕಾಯುಕ್ತ ವರದಿಯ ಪ್ರಕಾರ ದೂರು ಸಲ್ಲಿಸಿರುವ ಕಾಮಗಾರಿಗಳು (2.01 ರಿಂದ 2.126)	ಒಟ್ಟು ಕಾಮಗಾರಿಗಳ ಸಂಖ್ಯೆ: 126
2	ರಿಪಿಟಿಷನ್ ಆಗಿರುವ ಕಾಮಗಾರಿಗಳು: 2.32(2.10), 2.74 (2.16), 2.75 (2.16), 2.76(2.19), 2.79 (2.29), 2.109(2.02) 2.110(2.108), 2.116 (2.01), 2.117 (2.03), 2.120 (2.04), 2.121 (2.05)	1
3	ಕಾಮಗಾರಿ ಸಂಖ್ಯೆ: 2.43 (ಪುಟ ಸಂಖ್ಯೆ:17) ಕೆಆರ್‌ಐಡಿಎಲ್ ಸಂಸ್ಥೆಗೆ ವಹಿಸಿರುವುದಿಲ್ಲ	1
4	ಕಾಮಗಾರಿ ಸಂಖ್ಯೆ: 2.59 (ಪುಟ ಸಂಖ್ಯೆ: 23) ಜಾಬ್ ಕೋಡ್ ಸರಿಯಾಗಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ	1
5	ಬಿಬಿಎಂಪಿ ವತಿಯಿಂದ ಕೆಆರ್‌ಐಡಿಎಲ್ ಸಂಸ್ಥೆಗೆ, ಕಾಮಗಾರಿ ಸಂಖ್ಯೆ: 2.06, 2.08 ರಿಂದ 2.10 (03), 2.14, 2.16, 2.18, 2.25 ರಿಂದ 2.27 (03) 2.30, 2.31, 2.40, 2.42, ರಿಂದ 2.49 (06) 2.52, 2.53, 2.58, 2.63, 2.64, 2.91, 2.97, 2.126. ಸದರಿ ಕಾಮಗಾರಿಗಳನ್ನು ಬಿಬಿಎಂಪಿ ನೀಡಿರುವ ಕಾರ್ಯದೇಶ ಹಾಗೂ ಕರಾರು ಪತ್ರದನ್ವಯ ನಿರ್ವಹಿಸಲಾಗಿರುತ್ತದೆ, ಆದರೇ ಸದರಿ ಕಾಮಗಾರಿಗಳಿಗೆ ಬಿಬಿಎಂಪಿ ವತಿಯಿಂದ ಅನುದಾನ ಬಿಡುಗಡೆಯಾಗಿರುವುದಿಲ್ಲ.	28

6	ಕಾಮಗಾರಿ ಸಂಖ್ಯೆ: 2.39, 2.55, 2.123, 2.124, 2.125, ಸದರಿ ಕಾಮಗಾರಿಗಳಿಗೆ ಬಿಬಿಎಂಪಿ ವತಿಯಿಂದ ಅನುದಾನ ಬಿಡುಗಡೆಯಾಗಿರುತ್ತದೆ. ಆದರೆ, ಮಾನ್ಯ ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: 130 ದಿನಾಂಕ: 06.07.2020ರ ಪ್ರಕಾರ (ಪ್ರತಿಯನ್ನು ಲಗತ್ತಿಸಿದೆ), ಪಾವತಿ ಮಾಡದಿರಲು ಸೂಚಿಸಿರುತ್ತಾರೆ. ಅದರಂತೆ ಈ ಕಾಮಗಾರಿಗಳಿಗೆ ಹಣವನ್ನು ಪಾವತಿಸಿರುವುದಿಲ್ಲ.	05
7	ಹಣವನ್ನು ಪಾವತಿಸಿದ ಒಟ್ಟು ಕಾಮಗಾರಿ ಸಂಖ್ಯೆಗಳು. ಈ 80 ಕಾಮಗಾರಿಗಳಲ್ಲಿ 17 ಕಾಮಗಾರಿಗಳಿಗೆ ಫೆಬ್ರವರಿ-2020 ಹಾಗೂ ಮಾರ್ಚ್-2020ರಲ್ಲಿ ಬಿಬಿಎಂಪಿ ಟಿವಿಸಿಸಿ ವತಿಯಿಂದ ಅನುಮೋದನೆ ಪಡೆದು ಗ್ರೂಪ್ ಲೀಡರ್‌ಗಳಿಗೆ ಹಣವನ್ನು ಪಾವತಿಸಿದೆ. 17 ಕಾಮಗಾರಿಗಳಿಗೆ ಟಿವಿಸಿಸಿ ಅನುಮೋದಿಸಿದ ಪ್ರತಿಯನ್ನು ಲಗತ್ತಿಸಿದೆ ಹಾಗೂ ಕ್ರಮ ಸಂಖ್ಯೆಗಳು ಹೀಗಿರುತ್ತವೆ: 2.57, 2.66, 2.71, 2.80, 2.83, 2.84, 2.86, 2.92, 2.98, 2.101, 2.111, 2.112, 2.113, 2.114, 2.115, 2.118, 2.122. ಈ ಪೈಕಿ ಉಳಿದ 63 ಕಾಮಗಾರಿಗಳಿಗೆ ಮಾನ್ಯ ಆಯುಕ್ತರು, ಬಿಬಿಎಂಪಿ ಇವರ ಆದೇಶ ಪತ್ರ ಸಂಖ್ಯೆ: 130 ದಿನಾಂಕ: 06.07.2020ರಂತೆ ಟಿವಿಸಿಸಿ-ಬಿಬಿಎಂಪಿ ರವರಿಂದ ಅನುಮೋದನೆ ಪಡೆದು ಗ್ರೂಪ್ ಲೀಡರ್‌ಗಳಿಗೆ ಜುಲೈ-2020 ಹಾಗೂ ಆಗಸ್ಟ್-2020 ರಲ್ಲಿ ಪಾವತಿಸಲಾಗಿರುತ್ತದೆ. ಕಾಮಗಾರಿಗಳ ಸಂಖ್ಯೆ ಈ ರೀತಿ ಇರುತ್ತವೆ: 2.01 ರಿಂದ 2.05(5), 2.07, 2.11 ರಿಂದ 2.13 (3) 2.15, 2.17, 2.19 ರಿಂದ 2.24 (6) , 2.28, 2.29, 2.33 ರಿಂದ 2.38 (6), 2.41, 2.50, 2.51, 2.54, 2.56, 2.60 ರಿಂದ 2.68 (8) 2.65, 2.67 ರಿಂದ 2.70 (4), 2.93 ರಿಂದ 2.96 (4), 2.99, 1.100, 2.102 ರಿಂದ 2.108 (7), 2.119	80

The total estimated amount of the above said 80 works is Rs. 154.97 crores. Out of the same Rs. 6.98 crores has been deducted as FSD and the remaining amount of Rs. 133.95 crores has been released to KRIDL and it has been paid to the group leaders. Out of the 80 works stated above for 3 works (2.90, 2.95, 2.96) the BBMP has paid the final bills and in respect of the remaining 77 works BBMP has paid the first and part bill as per the letters of Executive Engineer and Assistant Executive Engineer, KRIDL. No amount has been misappropriated in respect of any work and 113 files are also produced for perusal.

16. According to the investigation reports the works at serial numbers 2.32, 2.74, 2.75, 2.76, 2.79, 2.109, 2.116, 2.117, 2.120 and 2.121 are repetitions and only 116 files were given to Investigating Officers by the Rajarajeshwari Nagara ward BBMP officials.

17. As 116 works had to be inspected totally 5 Engineers of Technical Audit Cell have conducted the investigation and given the reports by distributing the above said 116 works among themselves. Sri. R. Ravishankar, Assistant Executive Engineer-5 has inspected 24 works,



Sri. Chandrappa.M, Assistant Executive Engineer-3 has inspected 23 works, Smt. M. Nagarathna, Assistant Executive Engineer-2 has inspected 24 works, Sri. Guruprasad J.D, Assistant Engineer-6 has inspected 23 works and Sri. Ashok.N, Assistant Engineer-1 has inspected 22 works and all of them given their reports separately in respect of the works inspected by them.

18. All the Investigating Officers have given their reports to the effect that out of 116 works inspected, some of the works have not been executed at all and the remaining works have not been executed as per the tender specifications and thereby there is misuse and misappropriation of the Government funds as mentioned in their reports.

19. As per the report of Sri. R. Ravishankar, Assistant Executive Engineer-5 there is misappropriation of Rs. 23,68,20,263/- in respect of the 24 works inspected by him.

20. As per the report of Sri. Guruprasad J.D, Assistant Engineer-6 there is misappropriation of Rs. 20,76,53,469/- in respect of the 21 works out of 23 works inspected by him.

21. As per the report of Sri. Chandrappa.M, Assistant Executive Engineer-3, there is misappropriation of Rs. 32,60,43,419/- in respect of the 23 works inspected by him.

22. As per the report of Sri. Ashok.N, Assistant Engineer-1 there is misappropriation of Rs. 12,00,07,909/- in respect of the 22 works inspected by him.

23. As per the report of Smt. M. Nagarathna, Assistant Executive Engineer-2 there is misappropriation of Rs. 29,20,54,737/- in respect of the 24 works inspected by her.



24. As per the letter of Sri. R. Ravishankar, Assistant Executive Engineer-5 dated 15.11.2021 it is stated that he had written the letter on 02.11.2021 to the Superintending Engineer, KRIDL to give the particulars called for and no reply is received but over phone the Superintending Engineer has told that Sri. Chandranath was working as Assistant Executive Engineer, and Sri. Srinivas was working as Executive Engineer and at present they are working in KRIDL and regarding third party inspection team the name of the third party is Civil Square Consultants but other details is not given. In the above said letter it is further stated that 1st respondent has written the letter dated 12.11.2021 to the Chief Engineer of Technical Audit Cell, Karnataka Lokayukta wherein it is mentioned that Sri. Shreetej was working as Assistant Engineer and Smt. Venkatalakshmi was working as Assistant Executive Engineer in TVCC Cell and they have given their reports in respect of most of the work in question. In view of the same the respondents 12 to 15 have been impleaded.

25. Copies of the reports of the Investigating Officers have been sent to respondents 1 to 15 for their reply to the investigation reports.

26. Respondent number 1 has filed the reply reiterating the comments already filed and the 1st respondent is not responsible for the deficiencies in the work etc., alleged in the complaint.

27. Respondent number 2 has filed the reply reiterating the averments made in the comments already filed and the 2nd respondent is nowhere concerned with the misappropriation of the amount alleged in the complaint.

28. Respondent number 3 has filed the reply contending that in respect of number of works part payment part payment has been made at the level of Executive Engineer and the third respondent has not certified the measurement of the works and he is not concerned



with the payment of the bills. In the report of Sri. R. Ravishankar, Assistant Executive Engineer-5 there is mention about providing ruled pointing to coursed stone masonry with cement mortar-for flagging course item but for flagging course of concrete solid blocks ruled pointing item has been considered as ruled pointing to coursed stone masonry is wrong and the estimate is wrong. In the reply it is stated as follows:

“ಆದರೆ, ಸಾಲಿಡ್ ಬ್ಲಾಕ್‌ಗಳಿಂದ ನಿರ್ಮಿಸಿರುವ ಪ್ಲಾಂಗಿಂಗ್ ಕೋರ್ಸ್‌ಗೆ ಅವಶ್ಯವಿರುವ ಪಾಯಿಂಟಿಂಗ್ ಅಂಶವು ಯಾವುದೇ ಇಲಾಖೆಯ ದರಪಟ್ಟಿಯಲ್ಲಿ ಲಭ್ಯವಿಲ್ಲದೇ ಇರುವುದರಿಂದ ಹಾಗೂ ಸ್ಥಳದ ಪರಿಸ್ಥಿತಿಗೆ ಅನುಗುಣವಾಗಿ ಪಾಯಿಂಟಿಂಗ್ ಅಂಶವನ್ನು ಅವಲೋಕಿಸಿಕೊಳ್ಳುವುದು ಅವಶ್ಯವಾಗಿದ್ದ ಕಾರಣ ಯೋಜನಾ ಸಮಾಲೋಚಕರು ಸಾಲಿಡ್ ಕಾಂಕ್ರೀಟ್ ಬ್ಲಾಕ್‌ನ ಗೋಡೆಯಂತೆಯೇ ನಿರ್ಮಿಸಲಾಗುವ ಕೋರ್ಸ್ಡ್ ಸ್ಟೋನ್ ಮೇಸನ್ರಿಗೆ ಸಂಬಂಧಿಸಿದ ಸಮಾನಾಂತರ ಪಾಯಿಂಟಿಂಗ್ ಅಂಶವನ್ನು (Equivilant pointing item) ಅವಲೋಕಿಸಿಕೊಂಡು ಅಂದಾಜುಪಟ್ಟಿಯನ್ನು ತಯಾರಿಸಿದ್ದು, ಸದರಿ ಅಂದಾಜುಪಟ್ಟಿಗಳನ್ನು ಸಂಬಂಧಿಸಿದ ಸಹಾಯಕ ಅಭಿಯಂತರರು, ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ಮತ್ತು ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ದೃಢೀಕರಿಸಿ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿಗಾಗಿ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಸಹಾಯಕ ಅಭಿಯಂತರರು, ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ದೃಢೀಕರಣ ಮತ್ತು ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ಶಿಫಾರಸ್ಸಿನಂತೆ ಸದರಿ ಅಂದಾಜುಪಟ್ಟಿಗಳಿಗೆ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ನೀಡಲಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ನೀಡಿರುವಲ್ಲಿ ಯಾವುದೇ ರೀತಿಯ ಕರ್ತವ್ಯಲೋಪವಾಗಿರುವುದಿಲ್ಲ.” Respondent number 3 has not committed lapses by giving technical sanction to the estimates.

29. Respondent number 4 has filed the reply stating that in the investigating reports there is no mention about her and she has prayed to close the complaint against her.

30. Respondent number 5 has filed the reply reiterating the comments already filed and that he has not executed or supervised any of the works mentioned in the reports and his name is wrongly included in the complaint.

31. Respondent number 6 has filed his reply stating that she has not executed or supervised any of the works mentioned in the report and his name is wrongly included in the complaint.

32. Respondent number 10 has filed the reply that she was kept in charge of the post of Accounts Superintendent from 01.02.2020. The duty of the Accounts Superintendent is only to verify the bills and to deduct the amount towards IT, CGST, SGST and labour Cess etc., and credit the amount to the concerned Departments and uploading the bills online for mentioning B.R and after payment of the bill to mention about the same in the cash book. It is the duty of the concerned field engineers to take the measurement and verify the works and 25% of the work has to be certified by the Executive Engineer and she has not committed any misconduct.

33. Respondent number 11 has filed the reply reiterating the comments already filed by him. The name of 11th respondent is Chikkaguligowda J.G and not Guligowda as mentioned in the cause title of the complaint. He has only worked as Draft man and he is not concerned with the lapses mentioned in the investigation reports.

34. Respondent number 12 Sri. Chandranath, Assistant Executive Engineer, KRIDL has filed the reply to the investigation report as follows:-

The complainant has not named the 12th respondent in the complaint. In otherwords there is no complaint against respondent number 12 by the complainant. The report given by the Investigating Officer Guruprasad J.D has to be rejected as he has not considered the name and designation of respondent number 12 while giving his report in respect of sl. no. 1 to 10 and 14 and the said report is not correct. In the report of the Investigating Officer G.D Guruprasad in respect of works at sl. no. 1 to 23 no dereliction of duty is attributed to



the 12th respondent and the 12th respondent has to be left out from this complaint. In respect of the works done regarding quality the 3rd party inspection report has also been obtained. The bills submitted have been scrutinised by the Accounts section of the BBMP and the Assistant Engineer, Assistant Executive Engineer, and Executive Engineer after making entries in the measurement books and after satisfying that the works have been executed satisfactorily the amounts have been paid to KRIDL. The 12th respondent has not committed any misconduct in executing the works.

35. The 13th respondent Sri. Srinivas, Executive Engineer, KRIDL has filed the reply to the investigation report as follows:

In the complaint no allegations are made against the 13th respondent. In respect of work number 1 to 23 the Investigating Officer has not conducted the mahazar nor enquired any officers who were present at the time of inspection (as per para 4.01 to 4.23). In page number 157 to 166 of the report what are the deficiencies in the work is not mentioned clearly. Likewise in respect of page number 161 to 238 also. The Investigating Officer J.D Guruprasad has not made any allegations of misconduct or dereliction of duty against respondent number 13. The works have been supervised as per the orders of higher officer of respondent number 13 as the works were entrusted to KRIDL from BBMP. After execution of the work the amount has been related by BBMP in favour of KRIDL. The respondent number 13 have not caused any loss to the Government.

36. Respondent number 14 Smt. Venkatalakshmi, Assistant Executive Engineer, TVCC Cell, BBMP, Bengaluru has filed the lengthy reply and the gist of the same is as follows:

The Commissioner BBMP orally instructed the Chief Engineer, TVCC to inspect the works undertaken under "Chief Minister's Nava



Nagarothana Scheme” and to give report and the Chief Engineer, TVCC instructed the concerned Engineers to inspect the works and to give the report and accordingly 73 works pertaining to Rajarajeshwari Nagara Assembly constituency were verified and the details of those 73 works are mentioned in the reply. She has given report after prima facie inspecting the works as per the oral instructions in respect of 35 works out of 73 works and in respect of the remaining 38 works respondent number-15 has given the inspection report. As only part payment is made in case of dislocation of slabs put to the drains the difference amount can be recovered. She has given the report as per the situation that existed at the time of her inspection. The payment in respect of 5 works has been withheld as per the reports given. Out of the 35 works inspected by her in respect of one work the concerned Assistant Engineer, Assistant Executive Engineer did not show the place of that work. She has given the report mentioning the facts and situation she noticed prima facie at the time of inspection in respect of 34 works. The defect liability period has not yet started and in case there are any lapses it can be set right in the defect liability period also. She has not committed any misconduct as alleged in the investigation reports.

37. Respondent number 15 Sri. Sreetej, the then Assistant Executive Engineer, T.V.C.C. Cell and Additional Charge of Technical Assistant, Office of Engineer-in-Chief, BBMP, Bengaluru has given the reply to the investigation report which is similar to the reply given by respondent number 14. Out of the works mentioned in the investigation reports, he has only inspected 38 works as per the oral instructions of the 1st respondent and given his report.

38. As stated above the complaint was referred to the Chief Engineer, Technical Audit Cell for investigation and report. The Chief Engineer



has got the inspection done through his 5 Engineers by distributing the works in dispute among them. All the 5 Engineers have given their reports in respect of the works inspected by them separately. The inspection has been done after issuing notice to both the parties and even spot mahazars have been drawn to show that the inspection has been done in the presence of the parties present. The Engineers have taken the measurements of the works inspected by them. In respect of roads (asphalted) core samples have been taken in the presence of the parties present and the same was sent to the Lab for report and the reports have also been obtained from the lab. By considering the tender specifications and the work done in the spots all the Engineers have come to the conclusion that the works are not in accordance with the tender specifications and thereby there is misappropriation of the Government funds in respect of 114 works out of 116 works inspected. According to the investigation reports the work has not been done as per the measurements mentioned in the estimate. In the investigation reports it is clearly stated that the work done is less than the measurements mentioned in the estimate in respect of most of the works in question and thereby there is misuse and misappropriation of the Government funds.

39. In the list annexed to the complaint the complainant has mentioned that in respect of 126 works (2.01 to 2.126) there is misappropriation. As per the investigation reports 116 works have been verified with reference to job code number and the area where the work has to be done and 10 works are repetitions and hence the complaint has to be considered in respect of 116 works in respect of which the Investigating Officers have given their reports.

40. In the investigation reports it is mentioned that some of the works are not at all executed, regarding some works excess measurements



are recorded and some works are not executed in accordance with the tender specifications and the details of the same and the amount misappropriated in respect of each work is clearly mentioned in the investigation reports. **Annexure-A** is annexed to this report which contains the name of the Investigating Officer, the name of the work, date of inspection, findings of the Investigating Officer, amount misappropriated and officers/officials responsible for the misappropriation (as per the Investigation Officers) and it forms part of this 12(3) report.

41. The investigation reports prima facie discloses that some of the works are not at all executed, some of the works were of substandard quality (asphalt work) and some works have not been executed as per the tender specifications and there was mention of excess measurements in the M.B books and there is misappropriation of Government funds as mentioned in Annexure-A stated above. The investigation reports are also supported by the lab reports regarding the core samples taken from the spots and sent to the lab for report (in respect of asphalt work). The Investigating Officers have also produced the mahazars for having done the spot inspection of the works in question.

42. In the investigation reports given by Sri. Chandrappa, Assistant Executive Engineer-3, Technical Audit Cell, Karnataka Lokayukta it is clearly mentioned that some of the works inspected by him were not at all executed and the BBMP Engineers present were not able to substantiate the execution of the works and in those places the works which were done 3 or 4 years earlier were found. The investigation reports clearly discloses that the works are not executed as per the estimate/tender specifications, excess measurements have been mentioned in the M.B Books which has resulted in payment for the



work not done and there was substandard asphalt work etc., due to which crores of rupees has been misappropriated in respect of the 114 out of 116 works which were inspected. The investigation reports clearly discloses that the concerned Engineers of the BBMP and KRIDL who have inspected/ dealt with the works in question have made false entries in the concerned registers and bills as if the works have been executed as per tender specifications and allowed the payment to be made and thereby they have caused huge loss to the Government. As stated above some works have not been executed at all and the concerned engineers have not shown the place of work which clearly shows that those works have not been executed at all. As per the reports of the Investigating Officers 10 works alleged in the complaint are repetitions and only 116 works have to be considered in respect of which the payment either in part or full has been released.

43. By going through the comments and the documents the following facts are not in dispute:

i) In respect of 116 works in question the Chief Engineer, TVCC has scrutinised the estimate and the Chief Engineer, R.R. Nagar Zone BBMP has given the technical sanction to the estimates and the officer authorised by BBMP Commissioner has given the Administrative approval and job code numbers are given separately for each work. The Executive Engineer, R.R. Nagar Division, BBMP and Executive Engineer, KRIDL, Bengaluru have entered into agreement regarding entrusting the works in question to KRIDL for execution. The Executive Engineer, R.R. Nagar Division, BBMP has also issued the work order to the Technical Manager, KRIDL to execute the work as per the agreement. The amount of each work is nearly two crores. In the work order the estimate amount is mentioned and it is also stated that it includes GST, KRIDL charges and Cess. The KRIDL

(Government Agency) Engineers have to execute the works and raise the bill and submit the bill to BBMP for payment. The record discloses that the bills have been signed by Respondent number 12 Sri. Chandranath, Assistant Executive Engineer, KRIDL along with the officer in charge of the work. Afterwards the concerned BBMP R.R Nagar Division engineers have inspected the works done to ascertain whether the works have been done as per the estimates or not and also verify the M.B Books written by KRIDL engineers to ascertain whether the works have been done as per the measurements recorded in the M.B Books or not. The bills given by the KRIDL engineers have been verified by the concerned BBMP Engineers. If the work has been done as per the estimates and measurement recorded in the MB books then the bills have to be sent to the Accounts section for payment. The Executive Engineer of KRIDL and Executive Engineer of concerned BBMP division have to check 25% of each work and sign the M.B books in that respect. 10% of the work to be investigated by Chief Engineer, T.V.C.C Cell according to the comments of Respondent number 1 who is the Chief Engineer, T.V.C.C Cell, BBMP Head Office. In the accounts section the statutory deductions have been deducted and the cheques have been issued for the balance amount to the KRIDL to whom the works were entrusted for execution.

44. As per the report given by Superintending Engineer, KRIDL, BBMP 11 works are repetition but as per the investigation reports only 10 works are repetitions. In the said report it is contended that the work mentioned in para 2.43 was not entrusted to KRIDL and Sri. J.D Guruprasad, Assistant Engineer of TAC has also given the report that the said work had not been entrusted to KRIDL. In the report it is stated that in respect of 80 works only the payment has been made but the Investigating Officers have collected the copies of documents to show that in respect of 116 works mentioned in the complaint the



payments have been made either in part or full and hence the contention of KRIDL to the effect that in respect of 80 works only the payment has been made to KRIDL cannot be accepted.

45. The KRIDL has produced the 113 files which contains the copies of the agreement, job number certificate, administrative approval, technical approval, work order, photographs of the work, 3rd party reports (Civil Square Consultants), copies of M.B books etc., The Investigating officers have given the xerox copies of the documents in respect of the each of the work inspected by them which contains the copies of contract certificate (bill) which shows the amount including GST, IT etc., paid, measurement sheets signed by the concerned officers including the signature of the engineer who has verified the same, copy of the estimate, copies of the photographs of the work, etc.,

46. As per the investigation reports out of 116 works only two works have been executed as per the tender specification and in respect of remaining 114 works there is misappropriation of the Government funds. As per the investigation reports in respect of 114 works payment has been made for the works not done and some works have not been executed at all and there is total loss of **Rs. 118,25,79,797/-** to the Government.

47. It is not in dispute that Respondent-7, Sri. Basavaraju, Assistant Executive Engineer Rajarajeshwari Nagara Division, BBMP, Respondent-8 Sri. Siddaramaiah, Assistant Engineer Ward number 129 and 116, Rajarajeshwari Nagara, Respondent-9 Sri. Umesh, Assistant Engineer and in charge Assistant Executive Engineer, Ward number 83, Laggere Sub Division, BBMP have verified/inspected the works of their respective wards/jurisdiction in respect of the 114 works in question stated above and they have signed the measurement books and the bills for having verified/checked the



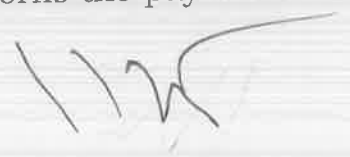
works done by KRIDL. As per the comments of Respondent no.9 Sri. Umesh has verified the works mentioned in paras 2.01 to 2.05, 2.44 to 2.48, 2.109 to 2.115, 2.118 to 2.126 as Assistant Engineer and also as incharge Assistant Executive Engineer. As per the comments of Respondent no.7 Sri. Basavaraj as Assistant Executive Engineer and Respondent no. 8 Sri. Siddaramaiah as Assistant Engineer have verified all the remaining the works in question namely works mentioned at paras 2.06 to 2.15, 2.17 to 2.31, 2.33 to 2.42, 2.49 to 2.74, 2.77, 2.78, 2.80 to 2.108 and they have signed the measurement books and the bills for having verified and checked the works done by KRIDL. In view of the same it has to be said that they have signed the measurement books and the bills even after knowing that the works are not done as per the estimates and allowed the amount to be paid for the works not done and thereby they are responsible for the excess payment. In their comments the respondents 7 to 9 have contended that the Engineers of KRIDL had supervised the works and after completion of the works bills have been submitted and the quality of the works has been certified by M/s. Civil Square Consultants (3rd party) and KRIDL had executed the works as per the estimates and they have not committed any misconduct. As stated above even after the works are executed by the KRIDL the respondents 7 to 9 have checked/verified the works done by KRIDL on the basis of the measurement books written by the KRIDL engineers and they have certified that the works have been done as per estimates and that the measurements mentioned in the M.B books are correct which is contrary to the reports of the Investigating Officers. In view of the reports of the Investigating Officers the above said 114 works have not been executed as per the estimates and excess measurements have been recorded in the M.B book etc., it has to be said that prima facie the respondents 7 to 9 have committed misconduct by falsely



certifying that the works have been done as per the estimates and thereby allowed the payment to be made for the works not done.

48. In the investigation report of Sri. R. Ravishankar, Assistant Executive Engineer-5 it is stated that the concerned Executive Engineer of Rajarajeshwari Nagara Division, BBMP who had also checked the measurements mentioned in the M.B books in respect of the works in question by name Sri. M. Srinivas is dead and hence he is not included in the investigation report.

49. The Respondent number 1 is Sri. Doddaiah, Chief Engineer, T.V.C.C Cell, BBMP Head office and Respondent number 2 is Sri. Satish, Assistant Executive Engineer, T.V.C.C Cell and they have filed their comments contending that the bill for payment online will be made by the concerned Executive Engineers to T.V.C.C Cell and the said cell will verify the files, the quality of the work done and through online further steps will be taken. It is also admitted by them that through the above said cell the files will be put up for payment by sending the same to the Chief Accountant. In another breath they have stated in their comments that the concerned Executive Engineers have to submit the documents online and only in respect of 10% of the works to T.V.C.C office and in respect of the remaining works the file has to be send to the Chief Accountant online and T.V.C.C. will examine only 10% of the works submitted to their office online. Thus respondents 1 and 2 admits that the bills along with other relevant documents to show that work has been done will be submitted to T.V.C.C cell and they have to verify 10% of the works to ascertain whether the works have been done as per the estimates and as per the measurements recorded in the MB books or not. As stated above the estimated amount of each of the work in question is almost two crores and out of 116 works in question in respect of 114 works the payment



has been made for the works not at all done which prima facie shows that respondent 1 and 2 have not at all checked/verified 10% of the work which they have to verify even according to their comments and thereby caused huge loss to the Government. Respondent 1 and 2 contends that the concerned field engineers of KRIDL and the concerned engineers of BBMP wards had certified the measurements and hence the payment has been made. As stated above the investigation reports clearly shows that the measurements entered in the M.B books are not in accordance with the actual work done in the spot and false measurements had been recorded in the M.B books and respondent 1 and 2 have not even cared to inspect 10% of the works out of 114 works stated above to ascertain whether the works have been done as per the measurements recorded in the M.B books or not and thereby there is prima facie dereliction of duty on their part even assuming that they have to verify and inspect 10% of the work as contended by them. Apart from the same the files submitted by the KRIDL contains the copy of the letter written by Commissioner, BBMP to the Managing Director, KRIDL, Bengaluru dated 06.07.2020 wherein it is stated as follows:

“ ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖದಲ್ಲಿನ ಟಿಪ್ಪಣಿಯನ್ವಯ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆಯ ಮೆ|| ಕೆ.ಆರ್.ಐ.ಡಿ.ಎಲ್ ಸಂಸ್ಥೆಯಿಂದ ಕೈಗೊಳ್ಳಲಾದ ಕಾಮಗಾರಿಗಳ ಬಿಲ್ಲುಗಳ ಪಾವತಿಯನ್ನು ತಡೆಹಿಡಿಯಲಾಗಿತ್ತು, ಮುಂದುವರೆದು ಮೆ|| ಕೆ.ಆರ್.ಐ.ಡಿ.ಎಲ್ ಸಂಸ್ಥೆಯಿಂದ ಕೈಗೊಳ್ಳಲಾದ ಕಾಮಗಾರಿಗಳ ಪೈಕಿ ಮಾನ್ಯ ಮುಖ್ಯ ಮಂತ್ರಿಗಳ ನವನಗರೋತ್ಥಾನ ಅನುದಾನದಡಿಯಲ್ಲಿ ಅನುಷ್ಠಾನಗೊಳಿಸಲಾಗುತ್ತಿರುವ/ಅನುಷ್ಠಾನಗೊಳಿಸಿರುವ 269 ಕಾಮಗಾರಿಗಳ, ಸ್ಥಳ ತಪಾಸಣೆ ನಡೆಸಿ ವರದಿ ನೀಡಲು ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆಯ ತಾಂತ್ರಿಕ ಮತ್ತು ಜಾಗೃತ ಕೋಶಕ್ಕೆ ವಹಿಸಿ, ವರದಿ ಪಡೆಯಲಾಗಿರುತ್ತದೆ.”

Thus, the KRIDL also admits that the works in question are included in the above said 269 works and hence it can be said that T.V.C.C cell of BBMP had also inspected the works in question and

given the report to the effect that the works are done even though the works have not been done as per the measurements mentioned in the M.B books and some works are not executed at all and there is prima facie material to show that the false report has been given by T.V.C.C and thereby Respondents 1 and 2 have committed misconduct. Respondent 1 is the Chief Engineer and respondent number 2 is the Assistant Executive Engineer of Technical Vigilance Cell under Commissioner, BBMP head office. The said cell has been established to expose the financial scams/irregularities in BBMP but they have failed in their duty by allowing the payment to be made for the works not done by KRIDL as stated above. In other words the said cell has been established to see that the amount of BBMP is not misused but the said cell has also allowed the payment to be made to the KRIDL for the works not at all done.

50. Respondent-3 is Sri. Vijayakumar, Chief Engineer, R.R. Nagar Zonal office, BBMP, Bengaluru. He has contended in his comments that the execution of works and examination of quality is the duty of the concerned Assistant Engineer and Assistant Executive Engineer and the Executive Engineer has to examine the bills submitted by the Assistant Executive Engineer and recommend for payment. It is further contended that the Chief Engineer gives only the technical sanction to the works and the works have to be executed as per the estimates and it is the duty of the concerned Engineers to see that the works are done as per the estimate and he has not committed any misconduct. Only one of the Investigating Officer by name Sri. R. Ravishankar, Assistant Executive Engineer-5 has taken the name of the 3rd respondent as one of the officer responsible for the loss caused to the Government in respect of some of the works inspected by him (drain works) whereas the other four engineers of Technical Audit Cell have not named the 3rd respondent in their report. Sri. R. Ravishankar



has stated in his report in respect of work stated in para 2.06 as follows:

“...ಆರೋಪಿಸಿರುವಂತೆ ಎದುರುದಾರರು ಅಂದಾಜು ಪಟ್ಟಿಯಲ್ಲಿ item no.5 ರಲ್ಲಿ Providing ruled pointing to coursed stone masonry with cement mortar--- for flagging course ಎಂಬ item ಅನ್ನು ಅಳವಡಿಸಿಕೊಂಡಿರುತ್ತಾರೆ. Item no. 4ರಲ್ಲಿ Providing and constructing load bearing wall with concrete solid blocks---for flagging course ಎಂಬ item ಅನ್ನು ಅಳವಡಿಸಿಕೊಂಡಿರುತ್ತಾರೆ. ಆದರೆ concrete solid blocks ಗಳಿಂದ ನಿರ್ಮಿಸಿರುವ flagging course ಗಳಿಗೆ ಮಾಡಬೇಕಾಗಿರುವ ruled pointing item ಅನ್ನು ruled pointing to coursed stone masonry ಎಂಬ item ನಲ್ಲಿ ಪರಿಗಣಿಸಿರುವುದು ತಪ್ಪಾಗಿರುತ್ತದೆ ಎಂದು ಅಭಿಪ್ರಾಯ ಪಡಲಾಗಿದೆ. ಹಾಗಾಗಿ ಸದರಿ ನ್ನು ಅಂದಾಜು ಪಟ್ಟಿಯಲ್ಲಿ ಅಳವಡಿಸಿಕೊಂಡು ಮತ್ತು ಸದರಿ item ಗೆ ತಾಂತ್ರಿಕ ಅನುಮೋದನೆ ನೀಡಿರುವುದು ಶ್ರೀ ವಿಜಯ್‌ಕುಮಾರ್, ಮುಖ್ಯ ಅಭಿಯಂತರರು, ರಾಜರಾಜೇಶ್ವರಿ ನಗರ ವಲಯ ಕಛೇರಿ, ಬಿ.ಬಿ.ಎಂ.ಪಿ ಬೆಂಗಳೂರು ರವರ ಕರ್ತವ್ಯ ಲೋಪವಾಗಿರುತ್ತದೆ ಎಂದು ಸಹ ಅಭಿಪ್ರಾಯ ಪಡಲಾಗಿದೆ.


The 3rd respondent in his reply to the investigation report has given his reply as follows:

“...ಆದರೆ, ಸಾಲಿಡ್ ಬ್ಲಾಕ್‌ಗಳಿಂದ ನಿರ್ಮಿಸಿರುವ ಪ್ಲಾಂಗಿಂಗ್ ಕೋರ್ಸ್‌ಗೆ ಅವಶ್ಯವಿರುವ ಪಾಯಿಂಟಿಂಗ್ ಅಂಶದ ಯಾವುದೇ ಇಲಾಖೆಯ ದರಪಟ್ಟಿಯಲ್ಲಿ ಲಭ್ಯವಿಲ್ಲದೇ ಇರುವುದರಿಂದ ಹಾಗೂ ಸ್ಥಳದ ಪರಿಸ್ಥಿತಿಗೆ ಅನುಗುಣವಾಗಿ ಪಾಯಿಂಟಿಂಗ್ ಅಂಶವನ್ನು ಅಳವಡಿಸಿಕೊಳ್ಳುವುದು ಅವಶ್ಯವಾಗಿದ್ದ ಕಾರಣ ಯೋಜನಾ ಸಮಾಲೋಚಕರು ಸಾಲಿಡ್ ಕಾಂಕ್ರೀಟ್ ಬ್ಲಾಕ್‌ನ ಗೋಡೆಯಂತೆಯೇ ನಿರ್ಮಿಸಲಾಗುವ ಕೋರ್ಸ್‌ನ ಸ್ಪೋನ್ ಮೇಸನ್ರಿಗೆ ಸಂಬಂಧಿಸಿದ ಸಮಾನಾಂತರ ಪಾಯಿಂಟಿಂಗ್ ಅಂಶವನ್ನು (Equivalent pointing item) ಅಳವಡಿಸಿಕೊಂಡು ಅಂದಾಜುಪಟ್ಟಿಯನ್ನು ತಯಾರಿಸಿದ್ದು, ಸದರಿ ಅಂದಾಜುಪಟ್ಟಿಗಳನ್ನು ಸಂಬಂಧಿಸಿದ ಸಹಾಯಕ ಅಭಿಯಂತರರು, ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ಮತ್ತು ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ದೃಢೀಕರಿಸಿ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿಗಾಗಿ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಸಹಾಯಕ ಅಭಿಯಂತರರು, ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ದೃಢೀಕರಣ ಮತ್ತು ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ಶಿಫಾರಸ್ಸಿನಂತೆ ಸದರಿ ಅಂದಾಜುಪಟ್ಟಿಗಳಿಗೆ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ನೀಡಲಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ನೀಡಿರುವಲ್ಲಿ ಯಾವುದೇ ರೀತಿಯ ಕರ್ತವ್ಯಲೋಪವಾಗಿರುವುದಿಲ್ಲ.



There is no allegation in the complaint that there was defect in the tenders in respect of the drain works in question and the 3rd respondent is responsible for the same. It is also not stated in the investigation report of Sri. R. Ravishankar that there is any loss caused to the Government in view of the technical approval given by the respondent 3 to the estimates regarding the drain works. As already stated above there is no complaint also to the effect that Respondent 3 has committed misconduct while giving technical sanction to the estimates regarding drain works. Hence, there is no prima facie material to proceed against Respondent 3.

51. Respondent number 4 Smt. Shilpa, Assistant Engineer office of Chief Engineer, BBMP, respondent number 5 is Sri. Mohan, Executive Engineer Rajarajeshwari Nagara Project Division, BBMP and respondent number 6 is Smt. Bharathi Assistant Executive Engineer and T.A Executive Engineer office, Rajarajeshwari Nagara Project Division, have filed their comments contending that they have not at all executed nor supervised any of the works in question. As stated above respondent 4 has contended that she is working as Assistant Engineer (T.A) in the office of CE, Rajarajeshwari Nagara zone, and she has not verified or supervised any of the works in question. There is no document to show that respondent number 4 has signed the M.B book or the bill. There is no document to show that she has given any report after verifying any of the work in question. As stated above respondent 5 and 6 are working in project division and they have not supervised nor executed any of the work in question. Hence, there is no prima facie material so far as respondents 4 to 6 are concerned in respect of the loss caused to the Government and there is no prima facie material to proceed against them further.



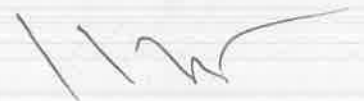
52. Respondent number 10 is Smt. Anitha, Superintendent and Cashier and Respondent number 11 is Sri. Guligowda, Deputy Manager, Rajarajeshwari Nagara division, BBMP. Respondent 10 has contended that she is working as First Division Account Assistant and in charge Accounts Superintendent from 01.02.2020 and her duty is only to examine the bills, deduct the statutory deductions from the bill amount and credit the remaining amount to the concerned section online and after the payment is made to the contractor to mention the same in the accounts book and she is nowhere concerned with the execution of the works in question. Respondent 11 has contended that he is also not concerned with the execution or supervision of the works concerned and he is working as Draft man/Assistant Engineer in the office of the Executive Engineer and he is in nowhere concerned to the works in question. In the complaint it is not contended that respondent number 10 and 11 have not scrutinised the bills as per rules and that they have made excess payment or not deducted the statutory deductions. When the bills are signed by all the concerned Engineers and the same is submitted along with all the required documents like copies of M.B Books, 3rd party inspection report etc., the respondents 10 and 11 have to pass the bills and no misconduct can be attributed to them. Hence, it has to be said that no prima facie case of misconduct is made out in respect of respondents 10 and 11.

53. Respondent number 12 is Sri. Chandranath, Assistant Executive Engineer, KRIDL and respondent number 13 is Sri. Srinivas Executive Engineer KRIDL. The records produced by KRIDL discloses that the agreement is signed by the Executive Engineer-3 on behalf of KRIDL as second party. The record further discloses that the contract certificate/bill has been signed by Sri. Chandranath as Assistant Executive Engineer, KRIDL in the place of the contractor. Even the measurement sheet is signed by the above said Sri. Chandranath. The



respondent 12 and 13 have contended in their reply to the investigation reports that all the works in question have been executed satisfactorily as per tender specification but the Investigation reports prima facie shows that the respondents 12 and 13 have not executed the works as per the tender specifications and even then submitted the bills as if the works have been carried out as per tender specifications and received the amount for the work not done and thereby there is prima facie material against them for misconduct in causing loss to the Government.

54. Respondent number 14 is Smt. Venkatalakshmi and respondent number 15 is Sri. Sreetej, Assistant Executive Engineer and Assistant Engineer respectively of T.V.C.C and they admits in their reply to the investigation reports that they have inspected some of the works in question separately as per the instructions of Chief Engineer, T.V.C.C and given their reports. As per their reply respondent number 14 has given her report in respect of the works mentioned in paras 2.50, 2.51, 2.54, 2.55, 2.56, 2.60, 2.61, 2.62, 2.65, 2.67 to 2.70, 2.72, 2.81, 2.85, 2.89, 2.93 to 2.95, 2.102, 2.108 and respondent number 15 has given his report in respect of the works mentioned in paras 2.01 to 2.05, 2.06, 2.11, 2.12, 2.13, 2.15, 2.17, 2.19 to 2.24, 2.28, 2.29, 2.33 to 2.39, 2.41, 2.73, 2.77, 2.78, 2.110, 2.119, 2.123 to 2.125 to the effect that the works have been executed as mentioned in the M.B book and payment can be made. As already stated above the investigation reports discloses that the works have not been done as per the measurements mentioned in the M.B book and excess amount has been paid to KRIDL. When the works are not in accordance with measurements recorded in the M.B books it has to be said that respondent 14 and 15 have prima facie given false reports as if the works have been completed as per the measurements mentioned in the M.B books and as per the tender specification which amounts to



misconduct which has resulted in excess payment to KRIDL for the works not at all done. The respondents 14 and 15 have contended that the defect liability period is not yet started and in case there are lapses it can be set right in the defect liability period. The above said contention of the respondents 14 and 15 cannot be given any weight and the same does not give any authority for respondents 14 and 15 to give the report to the effect that the works have been done as per the measurements recorded in the M.B books and as per the estimates which has resulted in loss of crores of rupees to the Government.

55. In the files submitted by KRIDL copies of some photographs are produced to show that those photographs are taken when the works were being carried out and that all the works have been carried out. Only on the basis of the photographs it cannot be said that the works have been executed as per the estimates and as per the measurements mentioned in the M.B book. In the report given by Superintending Engineer, KRIDL, BBMP range, Bengaluru it is stated that in respect of 28 works the amount is not released from BBMP. The KRIDL has not produced any documents to show that no payment is made in respect of the 28 works in question (either first bill or full amount). On the other hand the Investigating Officers have collected the copies of the bills in respect of all the 116 works in question to show that the payment either in part or full has been released already and calculated the loss caused to the Government on that basis only. Hence, the contention of the KRIDL to the effect that in respect of 28 works mentioned in their report the amount has not been released cannot be accepted at this stage.

56. The files produced by KRIDL discloses that Civil Square Consultants have given the test reports as if all the works in question have been done in accordance with the tender specification (quality)



which is false in view of the investigation reports and the lab reports produced along with the investigation reports. Hence, it has to be said that Civil Square Consultants has blindly given the 3rd party inspection report without verifying the quality of any of the work in question in respect of any aspect either concrete cubes or reinforcement of steel, etc., Hence, BBMP and KRIDL should take steps to immediately black list Civil Square Consultants (Civil Engineering Consultants, 3rd party inspection, PMC, Material testing laboratory) and remove the said name from the approval list of 3rd party inspection in respect of BBMP and KRIDL works and also in respect of any civil works of the State of Karnataka.

57. The reports of the Investigating Officers discloses that 10 works mentioned in the complaint are repetitions and those works are mentioned in paras 2.32, 2.74, 2.75, 2.76, 2.79, 2.109, 2.116, 2.117, 2.118, 2.121. In respect of the remaining 116 works the investigation officers have given their reports. Sri. Guruprasad J.D Investigating Officer has given the report that there are no lapses in respect of execution of the works at para 2.42 and 2.43. The investigation reports shows that the remaining 114 works have not been executed as per the estimates and excess measurements are noted in the M.B books and there is substandard asphalt work due to which totally the Government has sustained loss of **Rs.118,25,79,797/-** and the said amount is the excess payment made to KRIDL for the works not done and for the reasons stated above the respondents 1, 2, respondents 7 to 9 and respondents 12 to 15 are prima facie liable for the excess payment and there is no material to proceed further in respect of respondent 3 to 6 and 10 and 11.

58. The investigation reports highlights the connivance the public servants referred to above in raising the bills and allowing the

payments also for the works not executed and also regarding substandard works which is a matter of serious concern.

59. Since detailed discussion of the investigation reports with reference to the culpability of each of the respondents referred to above is likely to cause prejudice to them in the course of regular enquiry I desist from discussing at greater details the misconduct committed by each of the respondents referred to above.

60. Since the above facts and materials on record prima facie show that **Respondent-1** Sri. Doddaiah, Chief Engineer, T.V.C.C Cell, BBMP Head Office, N.R Square, Bengaluru **Respondent-2** Sri. Sathish, Assistant Executive Engineer, T.V.C.C Cell, BBMP Head Office, N.R Square, Bengaluru **Respondent-7** Sri. Basavaraj, Executive Engineer, In-charge Assistant Executive Engineer, Rajarajeshwari Nagara Sub-Division, BBMP, Bengaluru **Respondent-8** Sri. Siddaramaiah, Assistant Engineer, Ward No. 129 and 160, Rajarajeshwari Nagara Sub-Division, BBMP, Bengaluru **Respondent-9** Sri. Umesh, Assistant Executive Engineer, I/c Assistant Engineer, Ward No. 73, Laggere Sub Division, BBMP, Bengaluru **Respondent-12** Sri. Chandranath, Assistant Executive Engineer, KRIDL, Ananda Rao Circle, Bengaluru **Respondent-13** Sri. Srinivas, Executive Engineer, KRIDL, Ananda Rao Circle, Bengaluru, **Respondent-14** Smt. Venkatalakshmi, Assistant Executive Engineer, T.V.C.C Cell, BBMP, Bengaluru, **Respondent-15** Sri. Shreetej, Assistant Executive Engineer, T.V.C.C Cell, BBMP, Bengaluru being public/Government servants have committed misconduct as per rule 3 (1) (i) to (iii) of the KCS (Conduct) Rules, 1966 and now, acting under section 12(3) of the Karnataka Lokayukta Act, 1984, recommendation is made to the Competent Authority to initiate disciplinary proceedings against the above said respondents 1, 2, 7, 8, 9, 12 to 15 and to entrust the inquiry to this Authority under Rule 14-A of the Karnataka Civil Services (Classification, Control and Appeal) Rules, 1957.

61. Having regard to the facts and circumstances of the case in addition to the recommendation made at paragraph 60 above and prima-facie serious



lapse committed in execution of the work entrusted to KRIDL by BBMP and also in monitoring the said work by the concerned public servants of the BBMP, I am of the view it is desirable to make a recommendation to the Government and BBMP with a view to prevent pilferage and misappropriation of public funds and also to provide quality execution of the work which is intended to be executed for the benefit of the public to consider the following:-

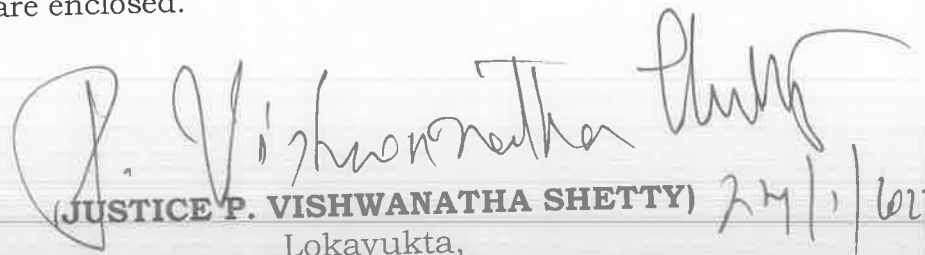
1. Desirability of not entrusting any infrastructural development work/other works required to be executed by the BBMP to KRIDL.

2. To consider constituting special committee of experts with a high ranking public servant as its Chairman to make a sample survey of 10% of the work executed or being executed by the KRIDL which has been entrusted to it for the last two years by BBMP or in the alternative to consider making a reference by the Government in exercise of its power under Section 7(2A) of Karnataka Lokayukta Act, 1984 to the Lokayukta to get all the works entrusted to KRIDL by BBMP which are already executed within a period of two years or in the process of execution investigated in the interest of justice.

62. Further, as prescribed in section 12(4) of Karnataka Lokayukta Act 1984, the Competent Authority to intimate this authority within two months from the date of receipt of this report, about the action taken or proposed to be taken on this report against the persons referred above as respondents 1, 2, 7, 8, 9, 12 to 15.

Annexure-A is also enclosed and it forms part of this report.

Connected records are enclosed.


JUSTICE P. VISHWANATHA SHETTY 24/1/2021
Lokayukta,
State of Karnataka.

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Case No.	Date	Name	Address	Remarks
1	1-25-35	John Doe	123 Main St	...
2	1-26-35	Jane Smith	456 Elm St	...
3	1-27-35
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ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
116.	Improvements to roads at badavane, Chandrashekar block, Gattigere extension, Gattigere badavane and surrounding area in Rajarajeshwarinagara in ward no.160. J.C.No: 160-20-000035	18.01.2021	During investigation sub-standard works were noticed and repetition of the works attended earlier was noticed for which additional bills were prepared and approved. Substandard asphalt work carried out. All the concerned officers were held responsible.	1,20,29,416.00	14. Third party inspection team 1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha,
	(Work mentioned in para 2.37 of this note)		(Details of the same mentioned in the investigation report)	TOTAL 29,20,54,737.00	

As per the reports of Investigation Officers the amount of misappropriation is as below:

Sl. No.	Name of Investigation Officer	Amount misappropriated as per I.O reports
1	Sri. R. Ravishankar	Rs. 23,68,20,263/-
2	Sri. Chandrappa.M	Rs. 32,60,43,419/-
3	Sri. Guruprasad	Rs. 20,76,53,469/-
4	Sri. Ashdk.N	Rs. 12,00,07,909/-
5	Smt. M. Nagarathna	Rs. 29,20,54,737/-
Total amount misappropriated		Rs. 118,25,79,797/-


 (JUSTICE P. VISHWANATHA SHETTY)
 Lokayukta,
 State of Karnataka.


 24/11/2022.

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	(Work mentioned in para 2.36 of this note)		held responsible. (Details of the same mentioned in the investigation report)		9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Chandregowda, 14. Third party inspection team
114.	Improvements to roads at Dr.Arunachalam Road in Dwaraka layout, BEML 4 th stage and surrounding area in Rajarajeshwari nagara in Ward No.160. J.C.No.160-20-000042 (Work mentioned in para 2.34 of this note)	16.01.2021	During investigation works that were attended earlier were found to have been repeated and mentioned accordingly in the M.B. for which additional bill was prepared and approved. Substandard asphalt work carried out. All concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,37,49,575.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddarama ah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Chandregowda, 14. Third party inspection team
115.	Improvements to roads Jawaharalal main Road in Dwaraka layout BEML 4 th stage and surrounding area in Rajarajeshwarinagara in ward No.160. J.C.No.160-20-000041 (Work mentioned in para 2.35 of this note)	08.01.2021	During investigation works that were attended earlier were found to have been repeated and mentioned accordingly in the M.B. for which additional bill was prepared and approved. Substandard asphalt work carried out. All concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,41,17,126.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Chandregowda,

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	Basaveshwara surrounding areas in Rajarajeshwari nagar ward no.160 J.C.No.160-20-000052 (Work mentioned in para 2.31 of this note)		were prepared additionally and all concerned officers are held responsible. (Details of the same mentioned in the investigation report)		4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Siddaraju, 14. Officers of K.R.I.D.L 15. Third party inspection team.
112.	Improvements to roads in Dwaraka east area layout in Rajarajeshwari nagara in ward No.160 J.C.No.160-20-000043 (Work mentioned in para 2.33 of this note)	15.01.2021	During investigation the works that were attended previously were found to have been repeated and some of the works mentioned in the M.B. were left unattended. Substandard asphalt work carried out. However, additional bills were prepared and approved for which concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,61,44,211.00	1. Sri Doddalaiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Chandregowda, 14. Third party inspection team
113.	Improvements to roads at Giridhama Panchasheela nagar and surrounding area in Rajarajeshwari nagara in ward no.160 J.C.No.160-20-000033	15.01.2021	During investigation sub-standard work was noticed, for which excess amount was paid. Substandard asphalt work carried out. Some of the works that were unattended were mentioned in the M.B. towards which additional bill was prepared and approved. Concerned officers are	1,70,60,722.00	1. Sri Doddalaiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah,



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
109.	Improvements to road in Mallathahalli and other surrounding cross roads in jnanabharathi ward no.129 Rajarajeshwari nagar. J.C.No.129-20-000013 (Work mentioned in para 2.51 of this note)	07.01.2021	Some of the works that were not attended were mentioned in the M.B. and accordingly bills were prepared and approved, for which the concerned officers are held responsible. Substandard asphalt work carried out. (Details of the same mentioned in the investigation report)	1,06,41,368.00	13. Sri Chandregowda, 14. Third party inspection team 1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Officers of K.R.I.D.L 14. Third party inspection team
110.	Improvements and maintenance to drains in girdhara layout, krishnappa layout, hanumanthappa layout and surrounding areas in rajarajeshwarinagar ward no.160 J.C.No.160-20-000051 (Work mentioned in para 2.30 of this note)	11.01.2020	During investigation only some of the works mentioned in the M.B. were found to have been attended, but bills were prepared additionally and all concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,43,19,472.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Chandregowda, 14. Third party inspection team
111.	Improvements and maintenance to Drains in Panchasheela nagar,	12.01.2021	During investigation only some of the works mentioned in the M.B. were found to have been attended, but bills	1,34,60,137.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar,

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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
107.	Improvements to Drains in jnana jyothi nagara 14 th cross, 15 th cross and other surrounding areas in jnanabharathi ward no.129. J.C.No 129-20-000058	04.01.2021	During investigation some of the works mentioned in the M.B. were found unattended, but bills were prepared and approved. Concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,04,93,342.00	11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Siddaraju, 14. Officers of K.R.I.D.L 15. Third party inspection team.
108.	Improvements and maintenance to drains at Muneshwara nagar 1 st cross and lullal main road surrounding cross roads in papa reddy palya in jnanabharathi ward no.129. J.C.No.129-20-000025	05.01.2021	During investigation, it was found some bills were not made for the works attended, but at the same time additional bills were found approved for which concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,02,61,423.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 15. Third party inspection team.



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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	J.C.No.129-20-000026 (Work mentioned in para 2.54 of this note)		(Details of the same mentioned in the investigation report)		7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Executive Engineer, 13. Sri Siddaraju, 14. Officers of K.R.I.D.L 15. Third party inspection team
105.	Improvements and maintenance of Drains, 9 th cross, 9 th 'D' road in jnana jyothis nagar and surrounding areas in jnana bharathi ward no.129 J.C.No.129-20-000034 (Work mentioned in para 2.55 of this note)	08.12.2020	During investigation some of the works mentioned in the M.B. were found unattended, but bills were prepared and approved. Concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,23,94,498.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Siddaraju, 14. Officers of K.R.I.D.L 15. Third party inspection team.
106.	Improvements and maintenance to Drains at Malathahalli Sunkadakatte cross roads and surrounding areas in jnana bharathi ward no.129. J.C.No.129-20-000041 (Work mentioned in para 2.71 of this note)	04.01.2021	During investigation some of the works mentioned in the M.B. were found unattended, but bills were prepared and approved. Concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,36,27,728.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha,



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
103.	jnana jyothinagar 10 th cross and other surrounding areas in jnana bharathi ward no.129 J.C.No.129-20-000027 (Work mentioned in para 2.61 of this note)		in the M.B. and were also approved. Concerned officers are held responsible. (Details of the same mentioned in the investigation report)		3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Executive Engineer, 13. Sri Siddaraju, 14. Officers of K.R.I.D.L
104.	Improvements and maintenance to Drains at muneshwara nagar 8 th cross and 12 th cross and surrounding areas in jnana bharathi ward no.129	30.12.2020	Bills were prepared for the unattended works that were entered in the M.B. and were also approved. Concerned officers are held responsible. (Details of the same mentioned in the investigation report)	97,57,680.00	15. Third party inspection team 1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Officers of K.R.I.D.L 14. Third party inspection team.



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
100.	Improvements and maintenance to drains 11 th cross and 12 th cross and surrounding cross roads in papareddy palya in jnanabharathi ward no.129 J.C.No.129-20-000053 (Work mentioned in para 2.72 of this note)	23.12.2020	Additional bills were prepared for the unattended works and entries were made in the M.B. accordingly. All the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,11,75,477.00	14. Officers of K.R.I.D.L 15. Third party inspection team 1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavara, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda 12. Sri Srinivas, 13. Sri Chandregowda, 14. Third party inspection team.
101.	Improvements and maintenance of Drains to jnana jyothinagar 7 th main and other surrounding areas in jnanabharathi ward no.129 J.C.No.129-20-000032. (Work mentioned in para 2.59 of this note)	28.12.2020	During investigation some of the works mentioned in the M.B. were found unattended, but bills were prepared and approved. Concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,22,87,124.00	1. Sri Doddaiiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavara, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Officers of K.R.I.D.L 14. Third party inspection team.
102.	Improvements and maintenance to Drains at	29.12.2020	Bills were prepared for the unattended works that were entered	1,20,44,352.00	1. Sri Doddaiiah, 2. Sri Sathish,

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	of this note)				
98.	Improvements and maintenance of Drains, 10 th main and 10 th cross in jnanaiyothi nagar and surrounding areas in jhana bharathi ward no.129. J.C.No.129-20-000035	21.12.2020	During the investigation only some of the works mentioned in the M.B. were found to have been attended but bills were prepared and approved for unattended works also. All concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,27,80,725.00	<ol style="list-style-type: none"> 1. Sri Doddalaiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Siddaraju, 14. Officers of K.R.I.D.L 15. Third party inspection team
99.	Improvements and maintenance to drains 10 th cross, 6 th main road and cross roads in Gurukrupa badavane and surrounding areas in jhana bharathi ward no.129. J.C.No.129-20-000042 (Work mentioned in para 2.86 of this note)	09.12.2020	Bill was prepared for the works that were not performed and all the officers approving it are held responsible. (Details of the same mentioned in the investigation report)	1,23,64,074.00	<ol style="list-style-type: none"> 1. Sri Doddalaiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan, 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaramaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Executive Engineer 13. Assistant Engineer



ANNEXURE-A


Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	of this note)		(Details of the same mentioned in the investigation report)		
95.	Improvements and maintenance of Drains, 10 th main, 7 th main, 8 th main and cross roads in NGEF layout and surrounding areas in jnana bharathi ward no.129. J.C.No.129-20-000045 (Work mentioned in para 2.84 of this note)	08.12.2020	Works that were not attended were entered in the M.B. and excess amount was mentioned in the additional bill and approved for which the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	94,65,097.00	1. Sri Siddaraju, Assistant Engineer, 2. Sri Basavaraju, 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
96.	Improvements and maintenance to drains at jnana jyothi nagar 9 th main and other surrounding area in jnanabharathi ward no.129 J.C.No.160-20-000033 (Work mentioned in para 2.90 of this note)	18.12.2020	Works that were not attended were entered in the M.B. and excess amount was mentioned in the additional bill and approved for which the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,19,94,455.00	1. Sri Doddalaiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan. 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaremaiah, 9. Sri Umesh, 10. Smt. Anitha, 11. Sri Guligouda, 12. Sri Srinivas, 13. Sri Chandregowda, 14. Third party inspection team
97.	Improvements and maintenance of Drains to jnana jyothinagar 9 th main and other surrounding areas in jnanabharathi ward no.129. J.C.No.129-20-000063 (Work mentioned in para 2.93	19.12.2020	Bill was prepared for the works that were not performed and all the officers approving it are held responsible. (Details of the same mentioned in the investigation report)	1,14,96,443.00	1. Sri Doddalaiah, 2. Sri Sathish, 3. Sri Vijay Kumar, 4. Smt. Shilpa, 5. Sri Mohan. 6. Smt. Bharathi, 7. Sri Basavaraj, 8. Sri Siddaremaiah,

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
Investigation Officer:- Smt. M. Nagarathna, Assistant Executive Engineer-2, TAC, Karnataka Lokayukta, Bengaluru					
93.	Comprehensive development of roads and drains in Vidhana soudha layout and surrounding areas in ward no.69, Laggere. J.C.No.069-20-000015. (Work mentioned in para 2. 46 of this note)	01.12.2020	Works that were not attended were entered in the M.B. and excess amount was mentioned in the additional bill and approved for which the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	94,85,399.00	1. Sri Doddalah, Chief Engineer, T.V.C.C Cell, 2. Sri Sathish, A.E.E.T.V.C.C. Cell, 3. Sri Vijay Kumar, Chief Engineer, 4. Smt. Shilpa, Assistant Engineer, 5. Sri Mohan, Executive Engineer, 6. Smt. Bharathi, A.E.E and T.A 7. Sri Basavaraj, E.E(I/c) & A.E.E, 8. Sri Siddaramalah, Assistant Engineer, 9. Sri Umesh, A.E.E (I/c) & A.E, 10. Smt. Anitha, Superintendent & Cashier, 11. Sri Guligouda, Deputy Manager, 12. Sri Srinivas, Executive Engineer, 13. Officers of K.R.I.D.L 14. Third party inspection team
94.	Improvements and maintenance of Drains and Footpath from Laggere Bus stand to Rajivgandhi circle. J.C.No.069-20-000020. (Work mentioned in para 2.45	02.12.2020	Works that were not attended were entered in the M.B. and excess amount was mentioned in the additional bill and approved for which the concerned officers are held responsible.	93,00,464.00	-do-

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
90.	Improvements and maintenance to drains 1 st main road, Paryaya Academy, BEML layout and surrounding areas in Rajarajeshwarinagar in ward no.160 J.C.No.160-20-000090 (Work mentioned in para 2.90 of this note)	19.12.2020 and 03.02.2021	Though some of the works were not performed as described in M.B. additional bills were prepared and approved. The concerned officers are responsible.	6,60,402.64	Concerned engineers are responsible
91.	Improvements and maintenance to drains at 4 th main road, 5 th main road & 6 th main road in BEML layout and surrounding area in Rajarajeshwari Nagar ward no.160 J.C.No.160-20-000092 (Work mentioned in para 2.39 of this note)	18.12.2020 21.12.2020 22.12.2020 03.02.2021	Some of the items mentioned in the M.B. were found unattended during spot inspection. However, additional bills were prepared for the same and approved. Concerned officers are responsible.	10,15,742.78	Concerned engineers are responsible
92.	Improvements and maintenance to drains 6 th main, 1 st main & 8 th road in BEML layout and surrounding areas in Rajarajeshwari Nagar in ward no.160. J.C.No.160-20-000097. (Work mentioned in para 2.77 of this note)	23.12.2020 24.12.2020	The drainage works were performed, though were not up to the mark, additional bills were prepared and some of the items mentioned in the M.B. were found missing. The additional bills were approved by the concerned.	56,15,543.31	1.Sri Siddaramaiah, AE 2.Sri Basavaraju, AEE 3.Sri Doddaihan, CE & 4.K.R.I.D.L. Officers.
			TOTAL	12,00,07,909/-	



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
87.	Rajarajeshwari Nagar in ward no.160 J.C.No.129-20-000034 (Work mentioned in para 2.38 of this note)	01.01.2021 and 02.01.2021	Though some of the items mentioned in the M.B. were not attended, additional bills were prepared and approved for which concerned officers are responsible.	52,23,432.00	Concerned engineers are responsible.
88.	Improvements and maintenance to drains 10 th main, 11 th main road & Mavinathoppu surrounding roads at BEML 5 th stage in Rajarajeshwari Nagar ward no.160 J.C.No.129-20-000066 (Work mentioned in para 2.40 of this note)	04.01.2021 and 05.01.2021	Though some of the items mentioned in the M.B. were not attended, additional bills were prepared and approved for which concerned officers are responsible.	51,06,928.51	Concerned engineers are responsible.
89.	Improvements and maintenance to drains at Ayyappa Garden, 1 st main road in Kampada Badavane and surrounding areas in Rajarajeshwari Nagar ward no.160 J.C.No.160-20-000087 (Work mentioned in para 2.78 of this note)	30.12.2020 and 31.12.2020	Though some of the works were not performed as described in M.B. additional bills were prepared and approved. The concerned officers are responsible.	83,54,316.62	Concerned engineers are responsible



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
83.	Jnana Bharathi ward no.129 J.C.No.129-20-000055 (Work mentioned in para 2.105 of this note) Improvements and maintenance to drains at Munneshwara Nagar 8 th & 12 th cross roads and surrounding areas in Jnana Bharathi ward no.129 J.C.No.129-20-000056 (Work mentioned in para 2.104 of this note)	27.01.2021	Some of the works mentioned in the M.B. were not performed but additional bills were prepared and approved for the same. The concerned officers are responsible.	59,22,170.00	
84.	Improvements and maintenance to drains at Govt. press Layout & surrounding areas in Jnana Bharathi ward no.129 J.C.No.129-20-000060 (Work mentioned in para 2.91 of this note)	21.01.2021	Some of the works mentioned in the M.B. were not performed but additional bills were prepared and approved for the same. The concerned officers are responsible.	08,56,809.00	
85.	Improvements and maintenance to drains 30 th main, 31 st main, 32 nd main road & cross roads in RHCS layout and surrounding areas in Jnana Bharathi ward no.129 J.C.No.129-20-000075 (Work mentioned in para 2.88 of this note)	06.01.2021 and 07.01.2021	Some of the works mentioned in the M.B. were not performed but additional bills were prepared and approved for the same. The concerned officers are responsible.	57,63,687.87	
86.	Improvements to roads in Basaveshwara Badavane, Gattigere extension and surrounding areas in	19.01.2021	Substandard asphalt work carried out. Sub-standard work was noticed during inspection but additional bills were prepared and approved for	1,32,12,966.70	Engineers & staff of Quality Control sub-division, Bengaluru.

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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	this note)				
79.	Improvements and maintenance to drains 12 th main, 14 th main, 1 st main road & cross roads in Honnappa layout and surrounding areas in Jhana Bharathi ward no.129 J.C.No.129-20-000049 (Work mentioned in para 2.81 of this note)	08.01.2021 and 11.01.2021	Works performed were not up to the mark, inspite of which additional bills were prepared and approved. Concerned officers are held responsible.	58,94,975.75	
80.	Improvements and maintenance to drains 16 th main, 15 th main & cross roads in Deepa complex and surrounding areas in Jhana Bharathi ward no.129 J.C.No.129-20-000051. (Work mentioned in para 2.107 of this note)	12.01.2021 and 13.01.2021	Though some of the works were not performed, were mentioned in M.B. and additional bills were prepared and approved for which concerned officers are held responsible.	61,87,177.76	
81.	Improvements and maintenance to drains 10 th cross & 1 st cross main cross in KK layout and surrounding cross roads in Jhana Bharathi ward no.129 J.C.No.129-20-000054. (Work mentioned in para 2.106 of this note)	25.01.2021	Though sub-standard works were performed additional bills were prepared and approved and the concerned officers were responsible.	56,74,111.97	
82.	Improvements and maintenance to drains at Mureshwar Nagar 1 st cross & Ullal main road and surrounding cross roads in	01.02.2021	Though sub-standard works were performed additional bills were prepared and approved and the concerned officers were responsible.	61,75,726.00	

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	of this note)				
75.	Improvements and maintenance to drains 2 nd cross & 9 th cross roads in NGEF Layout & surrounding areas in Jnana Bharathi ward no.129 J.C.No.129-20-000039 (Work mentioned in para 2.82 of this note)	22.01.2021	The granite cover slabs were not properly dressed and the work performed though was not satisfactory additional bills were prepared. The concerned officers are held responsible.	56,41,109.24	1. Sri Doddaiiah, 2. Sri Basavaraju, 3. Sri Siddaramaiah, 4. Officers of K.R.I.D.L..
76.	Improvements and maintenance to drains, 2 nd main & 11 th cross road and cross roads in NGEF Layout & surrounding area in Jnana Bharathi ward no.129 J.C.No.129-20-000044 (Work mentioned in para 2.101 of this note)	02.02.2021	The granite cover slabs were not properly dressed and the work performed though was not satisfactory additional bills were prepared. The concerned officers are held responsible.	62,85,895.79	
77.	Improvements and maintenance to drains. 1 st main road, 2 nd main road in Sir M.V 9 th block & surrounding area in Jnana Bharathi ward no.129 J.C.No.129-20-000047 (Work mentioned in para 2.100 of this note)	15.01.2021 and 16.01.2021	Though the works were not performed as mentioned in the M.B. additional bills were prepared and approved for which the concerned officers are held responsible.	48,97,068.97	
78.	Improvements and maintenance to drains. 6 th main road & cross road in ITI Layout & surrounding area in Jnana Bharathi ward no.129 J.C.No.129-20-000048 (Work mentioned in para 2.99 of	18.01.2021	Though the works were not performed as mentioned in the M.B. additional bills were prepared and approved for which the concerned officers are held responsible.	55,96,244.17	

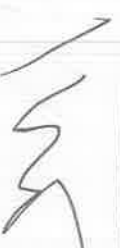


ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
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Investigation Officer - Sri Ashok,N, Assistant Engineer-1, TAC, Karnataka Lokayukta, Bengaluru

71.	Improvements and maintenance to drains 5 th main & 6 th cross road in Bhavani Nagar and surrounding areas in Jhana Bharathi ward No.129. J.C.No.129-20-000036 (Work mentioned in para 2.96 of this note)	20.01.2021	During spot inspection drainage works performed were found unsatisfactory. However, additional bills were prepared and approved. The concerned officers are held responsible.	62,91,080.25	1. Sri Doddalaiah, 2. Sri Basavaraju 3. Sri.Siddaramaiah,
72.	Improvements and maintenance to drains at Gavipuram badavane & surrounding areas in Jhana Bharathi ward no.129 J.C.No.129-20-000029 (Work mentioned in para 2.92 of this note)	30.01.2021	During investigation sub-standard work of the drainage were noticed towards which additional bills were prepared and approved, for which concerned officers are held responsible.	54,23,125.28	1. Sri Doddalaiah, 2. Sri Basavaraju, 3. Sri.Siddaramaiah, Officers of K.R.I.D.L.,
73.	Improvements and maintenance to drains 3 rd , 4 th main & cross roads in NGEF Layout and surrounding area in Jhana Bharathi ward no.129 J.C.No.129-20-000046 (Work mentioned in para 2.98 of this note)	28.01.2021	Works that were not attended were entered in the M.B. and additional bills were prepared, for which the concerned officers are held responsible.	41,03,264.86	1. Sri Doddalaiah, 2. Sri Basavaraju, 3. Sri Siddaramaiah, Officers of K.R.I.D.L.,
74.	Improvements and maintenance to drains 11 th main & 9 th main in Bhavani Nagar and surrounding area in Jhana Bharathi ward no.129 J.C.No.129-20-000037 (Work mentioned in para 2.103	29.01.2021	Works conducted were not up to the mark towards which additional bills were prepared and approved. All the concerned officers are responsible.	61,06,129.56	1. Sri Doddalaiah, Chief 2. Sri Basavaraju, 3. Sri Siddaramaiah, Officers of K.R.I.D.L.,



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	pipeline in ward No.17, 78 and 42 in R.R. Nagar Constituency. J.C.No.042-19-000013 (Work mentioned in para 2.43 of this note)				
70.	Removal of debris and overburden of earth in D.Devarajurs truck terminal limited of ward No.42 in R.R.Nagar Division, BBMP. J.C.No.042-20-000017 (Work mentioned in para 2.42 of this note)	23.12.2020	Work executed as per tender specification	Nil	
			TOTAL	20,76,53,469/-	

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	main in Adarsha Layout and surrounding areas in Jhana Bharathi Ward No.129 J.C.No.129-20-000038 (Work mentioned in para 2.81 of this note)				
66.	Improvements and maintenance to drains at 2 nd main and 3 rd main in NGEF Layout and surrounding areas in Jhana Bharathi Ward No.129 J.C.No.129-20-000043 (Work mentioned in para 2.83 of this note)	19.12.2020	- do -	86,81,725.00	-do-
67.	Improvements and maintenance to Drains at 4 th main and 3 rd main & cross road in Annapoorneshwari Layout & RCHS Layout and surrounding areas in Jhana Bharathi Ward No.129. J.C.No.129-20-000018 (Work mentioned in para 2.58 of this note)	19.12.2020	- do -	1,03,46,210.00	-do-
68.	Comprehensive Development of roads and drains in Kempgowda Layout and surrounding areas in Ward No.69, Laggere J.C.No.069-20-4014 (Work mentioned in para 2.44 of this note)	23.12.2020	- do -	1,33,02,313.00	-do-
69.	Drilling of borewells and providing water supply through	22.12.2020	Work executed as per tender specification	Nil	-



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	M.V. Layout and surrounding cross roads in Jnana Bharathi Ward No.129 J.C.No.129-20-000010 (Work mentioned in para 2.70 of this note)		M.B. Book does not tally with the measurements actually recorded during spot inspection. Substandard asphalt work carried out. Concerned officers are held responsible for the excess payments made.		
62.	Improvements to Roads in Muneshwaranagar, Ulaila Main road and other surrounding cross roads in Jnana Bharathi Ward No.129 J.C.No.129-20-000011 (Work mentioned in para 2.69 of this note)	15.12.2020	The measurements recorded in the M.B. Book does not tally with the measurements actually recorded during spot inspection. Substandard asphalt work carried out. Concerned officers are held responsible for the excess payments made.	94,92,387.00	-do-
63.	Improvements to Roads in NGEF Layout, 2 nd Main, 3 rd Main and other surrounding cross roads in Jnana Bharathi Ward No.129 J.C.No.129-20-000008 (Work mentioned in para 2.50 of this note)	16.12.2020	The measurements recorded in the M.B. Book does not tally with the measurements actually recorded during spot inspection. Substandard asphalt work carried out. Concerned officers are held responsible for the excess payments made.	1,53,54,469.00	-do-
64.	Improvements and maintenance to Drains at Jhanajyothinagar, 14 th cross, 15 th cross and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000028 (Work mentioned in para 2.89 of this note)	18.12.2020	- do -	97,18,892.00	-do-
65.	Improvements and maintenance to Drains at 4 th cross and 7 th	19.12.2020	- do -	1,17,73,426.00	-do-

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
57.	Improvements and maintenance to Drains at 5 th main, 6 th cross road in Bhavaninagara and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000066 (Work mentioned in para 2.85 of this note)	10.12.2020	- do -	1,02,91,718.00	-do-
58.	Improvements and maintenance to Drains at Govt. Press Layout and other surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000030 (Work mentioned in para 2.63 of this note)	11.12.2020	- do -	96,95,257.00	-do-
59.	Improvements and maintenance to Drains at Health Layout 4 th main and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000023 (Work mentioned in para 2.66 of this note)	14.12.2020	- do -	78,14,560.00	-do-
60.	Improvements and maintenance to Drains at Health Layout 3 rd main road, RHCS Layout 1 st main and surrounding areas in Jnana Bharathi, Ward No.129 J.C.No.129-20-000024 (Work mentioned in para 2.57 of this note)	15.12.2020	- do -	88,64,870.00	-do-
61.	Improvements to Roads in Sri	15.12.2020	The measurements recorded in the	1,00,55,846.00	-do-



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
54.	J.C.No.129-20-000020 (Work mentioned in para 2.64 of this note) Improvements and maintenance to Drains at 1 st main road, 2 nd main, Aladamara main road, Jublie International School & cross road in Annapoorneshwarinagar and surrounding area in Jnana Bharathi Ward No.129 J.C.No.129-20-000017 (Work mentioned in para 2.53 of this note)	05.12.2020	- do -	1,03,46,210.00	-do-
55.	Improvements and maintenance to Drains at 1 st main, 3 rd main road, 6 th main, 4 th main and cross road to RCHS Layout and Sriganthadakaval and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000015 (Work mentioned in para 2.67 of this note)	08.12.2020	- do -	94,67,186.00	-do-
56.	Improvements and maintenance to Drains at 28 th main, 29 th main road, 5 th main and cross road in Poomanchandra Layout and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000070 (Work mentioned in para 2.68 of this note)	09.12.2020	- do -	95,72,919.00	-do-



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
51.	Improvements and maintenance to Drains at 5 th main road, 6 th main, 7 th main road & cross road in RHCS Layout and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000074 (Work mentioned in para 2.60 of this note)	01.12.2020	- do -	95,83,025.00	-do-
52.	Improvements and maintenance to Drains at 2 nd main road, 35 th main, 36 th main road & cross road in Iranapalya RHCS Layout and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000073 (Work mentioned in para 2.62 of this note)	02.12.2020	- do -	85,22,069.00	-do-
53.	Improvements and maintenance to Drains at 5 th main road, 1 st stage & cross road in Annapoorneshwari Layout & RHCS Layout and surrounding areas in Jnana Bharathi Ward No.129	01.12.2020	- do -	1,02,70,583.00	-do-



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
49.	Improvements and maintenance to Drains at RHCS Layout 2 nd stage 'A' Block and surrounding areas in Jnana Bharathi Ward No.129 J.C.No.129-20-000021 (Work mentioned in para 2.52 of this note)	25.11.2020	The measurements recorded in the M.B. Book does not tally with the measurements actually recorded during spot inspection. Concerned officers are held responsible for the excess payments made.	86,32,304.00	Division & Sub-division, BBMP, Bengaluru. 8. Sri Siddaramaiah, Assistant Engineer, Ward No.129 & 160 Rajarajeshwarinagar Sub-division, BBMP, Bengaluru. 9. Sri Umesh, Assistant Executive Engineer, I/c Assistant Engineer, Ward No.73, Laggere sub-division, BBMP, Bengaluru. 10. Smt. Anitha, Superintendent & Cashier, Rajarajeshwarinagar Division, BBMP, Bengaluru. 11. Sri Guligowda, Sub Manager, Rajarajeshwarinagar Division, BBMP, Bengaluru.
50.	Improvements and maintenance to drains at 34 th main road, 35 th	30.11.2020	- do -	79,82,117.00	-do-



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
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Investigation Officer: Sri Guruprasad, Assistant Engineer-6, TAC, Karnataka Lokayukta, Bengaluru

48.	Improvements and maintenance to drains at Chandrashakar badavane 2 nd main, 1 st main road and surrounding areas in Jhana Bharathi Ward No.129 J.C.No.129-20-000022 (Work mentioned in para 2.49 of this note)	24.11.2020	The measurements recorded in the M.B. Book does not tally with the measurements actually recorded during spot inspection. Concerned officers are held responsible for the excess payments made.	78,85,383.00	<ol style="list-style-type: none"> 1. Sri Doddaiiah, Chief Engineer, TVCC Cell, BBMP Head Office, N.R. Square, Bengaluru. 2. Sri Sathish, A.E.E., TVCC Cell, BBMP Head Office, N.R. Square, Bengaluru. 3. Sri Vijaykumar, Chief Engineer, Rajarajeshwari nagar Zonal Office, BBMP, Bengaluru. 4. Smt. Shilpa, Assistant Engineer & Technical Assistant, O/o the Chief Engineer, TVCC Cell, BBMP Head Office, N.R. Square, Bengaluru. 5. Sri Mohan, Executive Engineer, Rajarajeshwarinagar Project Division, BBMP, Bengaluru. 6. Smt. Bharathi, Assistant Executive Engineer & Technical Assistant, Rajarajeshwarinagar Project Division, BBMP, Bengaluru. 7. Sri Basavaraju, Executive Engineer, I/c A.E.E., Rajarajeshwarinagar
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ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
			investigation report)		
46.	Improvements and maintenance to drains in Papareddy palya main road and surrounding cross roads in Jhanabharathi ward No.129. J.C.No.129-20-000052. (Work mentioned in para 2.97 of this note)	02.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,09,52,478.00	1. Sri Siddaramaiah, Junior Engineer 2. Sri Basavaraj, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
47.	Improvements and maintenance to drains in 9 th cross and 1 st main road and cross roads in Mallathahalli layout and surrounding areas in Jhanabharathi Ward No.129. J.C.No.129-20-000040. (Work mentioned in para 2.102 of this note)	04.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	95,23,634.00	1. Sri Siddaramaiah, Junior Engineer 2. Sri Basavaraj, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
			TOTAL	32,60,43,419/-	



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
43.	Improvements and maintenance to drains in Telephone Employee layout, Sollapuradamma layout, Ghandadakaval industrial estate and surrounding areas in Kottigepalya ward no.73. J.C.No.073-20-000049.	23.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible.	86,87,574.00	<ol style="list-style-type: none"> 1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
44.	Comprehensive development of roads and drains from Aladharama circle to Ralliv Gandhi circle in ward no.69, Laggere. J.C.No.069-20-000019.	24.12.2020	Bills were prepared and payments made for the works which were not executed. Substandard asphalt work carried out. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible.	1,17,45,190.00	<ol style="list-style-type: none"> 1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
45.	Improvements and maintenance to drains at 4 th main, 5 th main, 6 th main road and cross roads in ITI layout and surrounding areas in Jnanabharathi ward no. 129. J.C.No.129-20-000050.	29.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible.	81,69,903.00	<ol style="list-style-type: none"> 1. Sri Siddaramaiah, Junior Engineer 2. Sri Basavaraj, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	main road, 9 th main road and Nanjappa Garden surrounding cross roads in Kottigepalya Ward No.73. J.C.No.073-20-000028. (Work mentioned in para 2.01 of this note)		payments made for the works which were not executed. Substandard asphalt work carried out. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)		2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
41.	Improvements to roads at 2 nd main road, 2A, 2B, 2C, 2D, 2E, 2F, 2G cross roads and surrounding area roads in Kottigepalya ward no.73. J.C.No.073-20-000029. (Work mentioned in para 2.03 of this note)	19.12.2020	Bills were prepared and payments made for the works which were not executed. Substandard asphalt work carried out. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1 71,68,735.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
42.	Improvements and maintenance to drains in Rudraeshwaranagar, Ashwathnagar and surrounding areas in Kottigepalya ward no.73. J.C.No.073-20-000048. (Work mentioned in para 2.125 of this note)	21.12.2020	Bills were prepared and paid for the works which were not executed except removing of silt from the drain. Concerned officers are responsible.	1.64,46,101.00 (The said amount does not include GST deducted for the work)	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	J.C.No.073-20-000027. (Work mentioned in para 2.02 of this note)		measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)		4. Officers of K.R.I.D.L 5. Third party inspection team
38.	Improvements to roads at Nagarabhavi 5 th Block and BDA Complex surrounding cross roads in Kottigepalya Ward No.73. J.C.No.073-20-000032. (Work mentioned in para 2.04 of this note)	16.12.2020	Bills were prepared and payments made for the works which were not executed. Substandard asphalt work carried out. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,70,49,470.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
39.	Improvements to roads at Marlingappa Extension, Nagarabhavi 5 th Block and other surrounding cross roads in Kottigepalya Ward No.73. J.C.No.073-20-000031. (Work mentioned in para 2.05 of this note)	17.12.2020	Bills were prepared and payments made for the works which were not executed. Substandard asphalt work carried out. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,69,61,087.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
40.	Improvements to roads at 10 th	18.12.2020	Bills were prepared and	1,68,21,797.00	1. Assistant Engineer



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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	block, NagarabHAVI 3 rd block and surrounding areas in ward no.73 Kottigepalya. J.C.No.073-20-000036. (Work mentioned in para 2.122 of this note)		were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)		3. Executive Engineer 4. Executive Engineer 5. Officers of K.R.I.D.L 6. Third party inspection team
35.	Improvements and maintenance to drains in Vinayaka layout, Nanjappa Garden and surrounding areas in Ward No.73 Kottigepalya. J.C.No.073-20-000033. (Work mentioned in para 2.115 of this note)	11.12.2020	Bills were prepared and payments made for the works which were not executed. The concerned officers are held responsible.	1,60,06,866.00 (The said amount does not include GST deducted for the work)	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
36.	Improvements and maintenance to drains in Marlingappa extension, NagarabHAVI 7 th block and surrounding areas in Kottigepalya ward No.73. J.C.No.073-20-000035. (Work mentioned in para 2.113 of this note)	14.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,36,78,720.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
37.	Improvements to roads at 13 th main road and surrounding cross roads in Vinayaka layout, ward no.73 kottigepalya.	15.12.2020	Bills were prepared and payments made for the works which were not executed. Substandard asphalt work carried out. Excess	1,70,26,527.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer



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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
31.	Improvement to roads in 3 rd main road, Sophia High School road, 2 nd 'H' main road and surrounding areas roads in Kottigepalya Ward No.73 J.C.No.073-20-000030. (Work mentioned in para 2.119 of this note)	05.12.2020	Bills were prepared and payments made for the works which were not executed. Substandard asphalt work carried out. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,68,97,165.00	<ol style="list-style-type: none"> 1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
32.	Comprehensive development of roads and drains in Mureshwara layout and surrounding areas in Ward No.69, laggere. J.C.No.069-20-000016. (Work mentioned in para 2.48 of this note)	08.12.2020	Bills were prepared and paid for the works which were not executed except removing of silt from the drain. Concerned officers are responsible. (Details of the same mentioned in the investigation report)	1,25,53,350.00	<ol style="list-style-type: none"> 1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
33.	Improvement and maintenance to drains in Gangamma garden, Krishnanandanagar, Magala and surrounding areas in Kottige palya ward No.73. J.C.No.073-20-000026. (Work mentioned in para 2.112 of this note)	09.12.2020	Bills were prepared and paid for the works which were not executed except removing of silt from the drain. Concerned officers are responsible.	1,69,11,336.00 (The said amount does not include GST deducted for the work)	<ol style="list-style-type: none"> 1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
34.	Improvement and maintenance to drains in NagarabHAVI 2 nd	10.12.2020	Bills were prepared and payments made for the works which	1,72,62,236.00	<ol style="list-style-type: none"> 1. Assistant Engineer 2. Sri Umesh, Assistant



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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
28.	Improvement and maintenance to drains in Srigandadhakaval Industrial Estate and surrounding areas in Kottigepalya Ward No.73. J.C.No.073-20-000050. (Work mentioned in para 2.110 of this note)	01.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	95,30,256.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
29.	Improvement and maintenance to drains in Sollapuradamma layout, Srinivasnagar and surrounding areas in Kottigepalya Ward No.73 J.C.No.073-20-000047. (Work mentioned in para 2.124 of this note)	02.12.2020	Bills were prepared and paid for the works which were not executed except removing of silt from the drain. Concerned officers are responsible. (Details of the same mentioned in the investigation report)	1,64,76,530.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Officers of K.R.I.D.L 4. Third party inspection team
30.	Improvement and maintenance to drains in premnagar, promodnagar and surrounding areas in Kottigepalya ward no.73. J.C.No.073-20-000045. (Work mentioned in para 2.123 of this note)	04.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	1,36,11,445.00	1. Assistant Engineer 2. Sri Umesh, Assistant Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team

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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
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Investigation Officer: Sri Chandrappa.M, Assistant Executive Engineer-3, TAC, Karnataka Lokayukta, Bengaluru

25.	Improvements and maintenance to drains in Vinayaka Badavane, BDA Bandemaramma park and surrounding areas in Kottigepalya, Ward No.73 J.C.No.073-20-000023 (Work mentioned in para 2.114 of this note)	24.11.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book for few works executed and excess amount being paid by the concerned officers are held responsible. (Details of the same mentioned in the investigation report)	86,30,817.00	<ol style="list-style-type: none"> 1. Assistant Engineer Sri Umesh, Assistant Executive Engineer 2. Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
26.	Improvement and maintenance to drains in BDA Badavane, Mahathma Gandhi Park, Brahmagiri apartment and surrounding areas in Kottigepalya Ward No.73. J.C.No.073-20-000024. (Work mentioned in para 2.111 of this note)	25.11.2020	Bills have been paid without execution of works mentioned in the M.B. Book and concerned officers are held responsible.	1,68,93,643.00 (The said amount does not include GST deducted for the work)	<ol style="list-style-type: none"> 1. Assistant Engineer Sri Umesh, Assistant Executive Engineer 2. Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team
27.	Improvement and maintenance to drains in Magala layout, Magalagrama, Ramakrishna layout and surrounding areas in Kottigepalya Ward No.73 J.C.No.073-20-000025. (Work mentioned in para 2.118 of this note)	30.11.2020	Bills have been paid without execution of works mentioned in the M.B. Book and concerned officers are held responsible.	1,70,38,559.00 (The said amount does not include GST deducted for the work)	<ol style="list-style-type: none"> 1. Assistant Engineer Sri Umesh, Assistant Executive Engineer 2. Executive Engineer 3. Executive Engineer 4. Officers of K.R.I.D.L 5. Third party inspection team



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
24.	Improvements and maintenance to drains in Krishnappa Layout, BEML Layout and surrounding area in Rajarajeshwarinagara in Ward No.160. J.C.No.160-20-000056 (Work mentioned in para 2.15 of this note)	13.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	1,17,17,386.00	1. Sri Vijayakuma, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2. Sri M.Siddaramaiah, AE 3. Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
TOTAL				23,68,20,263/-	



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Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
21.	Improvements and maintenance to drains 5 th main road 6 th main road & surrounding areas BEML 5 th stage and surrounding area in Rajarajeshwarinagara in Ward No.160. J.C.No.160-20-000063 (Work mentioned in para 2.14 of this note)	06.01.2021 & 08.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	88,79,884.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
22.	Improvements and maintenance to drains in ideal homes township and Kenchenahalli surrounding area in Rajarajeshwarinagara in Ward No.160. J.C.No.160-20-000078 (Work mentioned in para 2.09 of this note)	11.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	89,72,700.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
23.	Improvements and maintenance to Sharfeshwara swamy temple road, Subhashchandra Nagar BEML Layout and surrounding area in Rajarajeshwari nagara Ward No.160. J.C.No.160-20-000088 (Work mentioned in para 2.29 of this note)	12.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	1,06,03,396.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
18.	Improvements and maintenance to K.K.Mahesh PU college road, Thiruchi Mahaswamy 80 ft. main road and surrounding area in Rajarajeshwarinagara Ward No.160. J.C.No.160-20-000089 (Work mentioned in para 2.27 of this note)	31.12.2020 & 01.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	94,62,299.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwar nagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
19.	Improvements and maintenance to BEML 2 nd cross road, 2 rd cross road and surrounding area in Rajarajeshwarinagara in Ward No.160. J.C.No.160-20-000084 (Work mentioned in para 2.26 of this note)	01.01.2021 & 06.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	1,07,25,372.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
20.	Improvements and maintenance to 1 st main road & 4 th main road in Kalegowda layout & Kampada Badavane and surrounding area in Rajarajeshwarinagara in Ward No.160. J.C.No.160-20-000086 (Work mentioned in para 2.28 of this note)	04.01.2021 & 05.01.2021	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	1,03,19,339.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
			the investigation report)		
16.	Improvements and maintenance to drains 1 st main road, 8 th main road surrounding roads at BEML 5 th stage in Rajarajeshwarinagara Ward No.160. J.C.No.160-20-000067	18.12.2020 19.12.2020 & 21.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	77,37,875.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
17.	Improvements and maintenance to drains prambod layout, Raghavendraswamy temple and surrounding areas in Rajarajeshwarinagar Ward No.160. J.C.No.160-20-000074 (Work mentioned in para 2.23 of this note)	28.12.2020 & 30.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	77,40,537.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
13.	Improvements and maintenance to drains at 9 th cross road & surrounding areas BEML 5 th stage in Rajarajeshwarinagara Ward No.160. J.C.No.160-20-000065 (Work mentioned in para 2.21 of this note)	14.12.2020 & 15.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	92,51,239.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.I
14.	Improvements and maintenance to 1 st main road RNS college besides in Sai Lotus Layout and surrounding area in Rajarajeshwarinagara in Ward No.160. J.C.No.160-20-000093 (Work mentioned in para 2.25 of this note)	16.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	99,33,042.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division. BBMP, Bengaluru. 4. Officers of K.R.I.D.I
15.	Improvements and maintenance to drains near Raghavendra swamy temple surrounding roads at BEML 5 th stage in Rajarajeshwarinagara Ward No.160. J.C.No.160-20-000068 (Work mentioned in para 2.24 of this note)	17.12.2020 & 18.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	74,32,128.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.I



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
			the investigation report)		4. Officers of K.R.I.D.L
11.	Improvements and maintenance to drains and footpath in Dr.R.Atunachalam Road in BEML Layout and surrounding area in Rajarajeshwarinagara Ward No.160 J.C.No.160-20-000050 (Work mentioned in para 2.16 of this note)	09.12.2020 & 10.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	1,02,42,555.00	1. Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2. Sri M. Siddaramaiah, AE 3. Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
12.	Improvements and maintenance to drains 1 st and 2 nd cross in Dwartka Layout BEML Layout and surrounding area in Rajarajeshwarinagara Ward No.160. J.C.No.160-20-000045 (Work mentioned in para 2.17 of this note)	10.12.2020 & 11.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	99,10,655.00	1. Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2. Sri M. Siddaramaiah, AE 3. Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L



ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	(Work mentioned in para 2.18 of this note)		(Details of the same mentioned in the investigation report)		3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4.Officers of K.R.I.D.L
8.	Improvements to roads at New Horizon School road and surrounding areas at BEML 5 th Stage in Ward No.160. J.C.No.160-20-000058. (Work mentioned in para 2.12 of this note)	23.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out. (Details of the same mentioned in the investigation report)	1,02,17,634.00	1.Sri M.Siddaramaiah, AE 2.Sri Basavaraj, AEE 3.Officers of K.R.I.D.L.
9.	Improvements to roads in 9 th cross road and surrounding areas at BEML 5 th stage in ward No.160. J.C.No.160-20-000059. (Work mentioned in para 2.20 of this note)	24.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out. (Details of the same mentioned in the investigation report)	1,15,47,370.00	1.Sri M.Siddaramaiah, AE 2.Sri Basavaraj, AEE 3.Officers of K.R.I.D.L.
10.	Improvements and maintenance to drains in BEML Extension, Srinivasa block and surrounding areas in Rajarajeshwarinagara Ward No.160. J.C.No.160-20-000055 (Work mentioned in para 2.19 of this note)	05.12.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in	85,83,312.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru.

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
	(Work mentioned in para 2.11 of this note)		Investigation report)		Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 3. Officers of K.R.I.D.L
5.	Improvements and maintenance to drains in ideal homes township in Rajarajeshwarinagar in ward No.160. J.C.No.160-20-000079. (Work mentioned in para 2.08 of this note)	01.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out. (Details of the same mentioned in the investigation report)	89,70,590.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
6.	Improvements and maintenance to drains 7 th Main and 9 th Main road in Dwaraka layout, BEML Layout and surrounding area in Rajarajeshwarinagar in Ward No.160. J.C.No.160-20-000047. (Work mentioned in para 2.10 of this note)	02.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out. (Details of the same mentioned in the investigation report)	81,13,677.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE 3.Sri Basavaraj, AEE, RR Nagar Division, BBMP, Bengaluru. 4. Officers of K.R.I.D.L
7.	Improvements and maintenance to drains in Gattigere Badavane and surrounding area in Rajarajeshwari nagara Ward No.160. J.C.No.160-20-000054.	04.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out.	1,01,89,813.00	1.Sri Vijayakumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2.Sri M.Siddaramaiah, AE

ANNEXURE-A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
			the investigation report)		division, B.B.M.P., Bengaluru. 3. Sri Basavaraj, Assistant Executive Engineer, Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 4. Officers of K.R.I.D.I
3.	Improvements to roads in Kempegowda Jowdi Road and surrounding area in Ward Rajarajeshwari nagara in Ward No.160. J.C.No.160-20-000044 (Work mentioned in para 2.13 of this note)	24.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out. (Details of the same mentioned in the investigation report)	1,34,70,384.00	1. Sri M. Siddaramaiah, Assistant Engineer, Ward No.160, Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 2. Sri Basavaraj, Assistant Executive Engineer, Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 3. Officers of K.R.I.D.I
4.	Improvements to roads in 10 th & main, 11 th main road & mavintopu surrounding roads at BEML 5 th stage in Ward Rajarajeshwarinagara in Ward No.160 J.C.No.160-20-000060	22.12.2020	Bills were prepared and payments made for the works which were not executed, excess measurements mentioned in the M.B book and excess amount paid and substandard asphalt work carried out. (Details of the same mentioned in the	1,30,32,911.00	1. Sri M. Siddaramaiah, Assistant Engineer, Ward No.160, Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 2. Sri Basavaraj, Assistant Executive Engineer,

ANNEXURE A

Sl. No.	Name of the work	Date of inspection	Findings of the I.O	Amount misappropriated in Rs.	Officers/Officials responsible
Investigation Officer: Sri R. Ravishankar, Assistant Executive Engineer-5, TAC, Karnataka Lokayukta, Bengaluru					
1.	Improvements and maintenance to drains in Gattigere Extension, Basaveshwara Badavane, Gattigere Badavane and surrounding areas in Rajarajeshwari nagara ward no.160 J.C.No.160-20-000053 (Work mentioned in para 2.06 of this note)	24.11.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in the investigation report)	85,33,498.00	1. Sri Vijaykumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2. Sri M. Siddaramaiah, Assistant Engineer, Ward No.160, Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 3. Sri Basavaraj, Assistant Executive Engineer, Rajarajeshwarinagar Sub-division, B.B.M.P., Bengaluru. 4. Officers of K.R.I.D.L
2.	Improvements and maintenance to drains 2 nd main and 60 feet road in Dwaraka Layout BEMIL Layout and surrounding areas in Rajarajeshwarinagar in Ward No.160, J.C.No.160-20-000046 (Work mentioned in para 2.07 of this note)	30.11.2020	Bills were prepared and payments made for the works which were not executed. Excess measurements were found to have been recorded in the M.B. book and excess amount being paid by the concerned officers are held responsible. (Details of excess measurements and excess payment are shown in	1,12,32,667.00	1. Sri Vijaykumar, Chief Engineer, Rajarajeshwarinagar Zonal Office, B.B.M.P., Bengaluru. 2. Sri M. Siddaramaiah, Assistant Engineer, Ward No.160, Rajarajeshwarinagar Sub-

